



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/5800/2019	THE UNION OF INDIA AND 2 ORS. Versus JIBAN CHANDRA DAS AND 19 ORS.	MS. T KALITA MR G GOSWAMI	MR G J SHARMA MR G J SHARMA DR. J L SARKAR DR. J L SARKAR FOR CAVEATOR
	WITH I.A.(Civil)/2828/2019 in WP(C)/5800/2019	JIBAN CHANDRA DAS AND 4 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR G J SHARMA DR. J L SARKAR	SC, NF RLY
2	Cont.Cas(C)/420/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
3	I.A.(Civil)/819/2020 FIXED in Review.Pet./2287/2020	THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS.	SC, ELEM. EDU MR. D SAIKIA MR. P N GOSWAMI SC, EDU	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII
	WITH Review.Pet./2287/2020 (Filing Number)	THE STATE OF ASSAM AND ANR Versus JYOTI BARUAH AND 8 ORS		
	WITH Cont.Cas(C)/536/2018	DIPAK GOGOI AND ANR. Versus PRITAM KUMAR SAIKIA AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. N J KHATANIAR MR. K K DUTTA
5	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	SC, NRL

6	WA/340/2023	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY	MR. S K GOSWAMI (10) MR. P J SAIKIA, SC (R-6) MR N SARMA (10) MR. B K GOSWAMI (10) SC, SEC. EDU. SC, BTC SC, G U
7	Cont.Cas(C)/551/2023	DHIREN CH. MEDHI AND 4 ORS Versus MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	MR. D SAIKIA MR. U SARMA MR B KAUSHIK
8	Cont.Cas(C)/775/2023	DILIP KUMAR DUTTA Versus SUMIT SATTAWAN AND ANR	MR. A SARMA	MR. D SAIKIA (r-2) MR. S BORA (r-2)
9	I.A.(Civil)/1538/2023 in WA/5985/2023	DIPU KUMAR DAS Versus UNION OF INDIA AND 7 ORS.	MR. N J KHATANIAR P BORAH	MR. N DEKA(R-2,3,4 AND 5) MR H K DAS (r-6,7) MR. M GOGOI (R-2,3,4 AND 5) MR. U PATHAK (r-6,7) MS E CHOUDHURY(R-2,3,4 AND 5) MR N K SARMA (r-6,7) DY.S.G.I.
	WITH WA/5985/2023 (Filing Number)	DIPU KUMAR DAS Versus UNION OF INDIA AND 7 ORS. E	MR. N J KHATANIAR	
10	I.A.(Civil)/3277/2023 CAVT./162/2023 in WA/13504/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE AND ANR.	MS. NIANA NINGOMBAM	MR. S. GUNABANTA MEITEI FOR CAVEATOR
	WITH WA/13504/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
	WITH I.A.(Civil)/13506/2023 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
11	I.A.(Civil)/3668/2023 in WA/13813/2023	ASSAM STATE WEAVING AND MANUFACTURING CO. LTD. EMPLOYEES UNION Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MS V V THANYU MS S JAIN	GA, ASSAM MS. M D BORAH, SC, INDUSTRIES DEPTT. MR. A KALITA, SC, INDUSTRIES DEPTT.
	WITH WA/13813/2023 (Filing Number)	ASSAM STATE WEAVING AND MANUFACTURING CO LTD EMPLOYEE UNION Versus THE STATE OF ASSAM AND 4 ORS (E)	MR. B D KONWAR SR. ADV.	
12	WP(C)/5994/2023	SMTI. BHARATI SAIKIA AND ANR. Versus UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
13	C.Ex.App./3/2023	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	
14	WA/427/2023	UJJAL GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	GA, ASSAM SC, PWD

15	WP(C)/1489/2023 FIXED	SMTI ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, N C T E SC, SEC. EDU. SC, ASSAM UNIVERSITY
16	WP(C)/5513/2023	DIPIKA SHARMA AND ANR. Versus INDIAN BANK AND ORS.	MR. A GANGULY MR. A DHANUKA	SC, INDIAN BANK
	WITH I.A.(Civil)/3628/2023 in WP(C)/5513/2023	DIPIKA SHARMA AND ANR. Versus INDIAN BANK AND 2 ORS.	MR S SARMA	SC, INDIAN BANK
17	WP(C)/7395/2023	UNION OF INDIA AND 3 ORS. Versus JAYANTA KUMAR NATH	MR. S K MEDHI	
18	WA/40/2024 FIXED	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	
	WITH I.A.(Civil)/338/2024 in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS	
19	WP(C)/882/2024	M/S GAYAN STEEL FABRICATION Versus THE UNION OF INDIA AND 6 ORS - FOR FRESH ADMISSION WITHOUT STAY/BAIL -	MS. G BORAH	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
20	PIL/52/2022 FIXED	DURLOV TALUKDAR Versus THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. N H MAZARBHUIYAN, INTERVENOR R-6 MS. S PARVEEN, INTERVENOR R-7 MS. L WAJEEDA (R-6) MR. M H SAIKIA(R-6) ASSTT.S.G.I.
21	WA/267/2023	BAPAN SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. S SUTRADHAR	SC, SEC. EDU. SC, FINANCE DEPTT.
22	PIL/13/2024	PRADIP BARUAH Versus THE STATE OF ASSAM AND ORS - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -	PETITIONER IN PERSON	SC. AGRICULTURE
23	WP(C)/3760/2022	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
24	PIL/66/2023 FIXED	TARASON HAKMOUSA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
25	WA/255/2023 FIXED	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS B	MR H GUPTA	MR. M BISWAS (R-1 TO 4) S K DAS (R-1 TO 4)
26	WITH WA/383/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	MR. M BISWAS S K DAS(R-1 AND 2)
27	WITH WA/385/2023	UNION OF INDIA AND ORS Versus M/S BN INFRAPROJECTS LLP AND 3 ORS	MR H GUPTA	MR. M BISWAS

28	WA/268/2023 CAVT. NO.07442/023, CAVT./744/2023	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH SC, ELEM. EDU
29	WA/322/2023 FIXED	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH MR H RAHMAN	
30	WA/353/2023 CAVT. NO.09752/023, FIXED, CAVT./975/2023	M ISAAC Versus THE STATE OF MANIPUR AND 3 ORS.	MR A SAIKIA	MR. B DEB GA, MANIPUR FOR CAVEATOR
31	WP(C)/1764/2023	M/S M P AGARWALLA Versus THE UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
32	ITA/1/2024	MUKAND POLY PRODUCTS Versus PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI-2 AND ANR.	DR. ASHOK SARAF MR P K BORA	SC, INCOME TAX
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
33	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, N C T E SC, SEC. EDU. SC, FINANCE
34	PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (R-7,11) MR. A BISWAS (R-10) MS. P BHATTACHARYA (R-11) MR R KALITA (R-10) MR. P DAS (R-11) MR M J QUADIR (r-9) MR. M KHAN (R-8) MR. J RAHMAN (R-8) MD. S ALOM MD. S ALOM MR. M S ALAM (r-7) MR. M S ALAM (r-7) MS S AHOM (R-10) MR S S ISLAM (r-9) MS P SARMA (R-11) SC ASSAM PHARMACY COUNCIL MS S AHMED (r-9) SC, HEALTH
	WITH I.A.(Civil)/1670/2023 in PIL/16/2023	RUPAM BORBORAH Versus THE PHARMACY COUNCIL OF INDIA AND 11 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S CHAKRABORTY (R-12) SC, HEALTH
HEARING				
35	WA/167/2018 CAVT. NO.0499/2018 FIXED	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
36	WITH WA/165/2018 CAVT. NO. 0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B GOGOI MR. B CHOUDHURY MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR

37	WITH WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
38	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MR A W AMAN MR SARFRAZ NAWAZ MS. I KEITZAR MD F FARIDI MR. A I KATHAR	GA, ASSAM SC, K A A C
39	WA/267/2022 FIXED	GITANJALI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM MS. A DEVI (r-6)
40	WA/325/2023 FIXED, CAVT./660/2023	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN SC, I O C
	WITH I.A.(Civil)/2925/2023 in WA/325/2023	DAYAL CH. PAUL Versus INDIAN OIL CORPORATION LTS AND 3 ORS. H	MS N SAIKIA MR A SAIKIA MRS. R MAHANTA	MR K BHUYAN
41	WITH WA/262/2023 CAVT. NO. 06602/023,	DIPTI DAS Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C FOR CAVEATOR
	WITH I.A.(Civil)/2294/2023 in WA/262/2023	DIPTI DAS, Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K BHUYAN MR. M U E BHUYAN	MS N SAIKIA SC, I O C
42	WITH WP(C)/5781/2023	ROHIT BHARALI @ RUHIT BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024

19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,21st February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 A.M.

RESPECTIVE SINGLE BENCHES OF THEIR
LORDSHIPS WILL SIT AFTER RISING
OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL/24/2022 PART-HEARD, FIXED, AT 10:15 AM	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENER (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024

21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	WP(C)/5713/2021 (AT 2:00 PM)	MS. JITA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. K N CHOUDHURY (R-7) MS. R DEKA (R-3,4,5) MR. S S GOSWAMI (R-3,4,5) MR. S Ali (R-7) MR. R M DEKA (R-7) MR. A BURAGOHAIN (r-6,7) MR. M KHAN (r-6,7) MR R ISLAM (r-6,7)
	WITH I.A.(Civil)/1207/2022 in WP(C)/5713/2021	MS. MRIDUSMITA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. A BURAGOHAIN MR. M KHAN	SC, HIGHER EDU MR H R A CHOUDHURY
2	WP(C)/782/2022 (AT 2:00 PM)	MITHUN MALAKAR AND 84 ORS Versus THE STATE OF ASSAM AND ANR	MRS. R CHETRI MR. M H RAJ BORBHUIYAN MS. S RASUL	SC, ELEM. EDU SC, N C T E SC, SSA
	WITH WP(C)/526/2022	IQBAL AHMED LASKAR AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B BORDOLOI MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, ELEM. EDU SC, N C T E SC, SSA
	WITH WP(C)/2312/2022	JATIN CHANDRA MEDHI AND 28 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, N C T E SC, SSA
5	WP(C)/5231/2022 (AT 2:00 PM)	DR. ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (r-5) MRS DIPANJALI BORPUJARI (r-5) MR. M ISLAM (r-7) MR. D M NATH (R6) SC, HEALTH
	WITH WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH

WITH

7	WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH
MOTION				
8	Cont.Cas(C)/69/2024 FIXED	SUSHIL KUMAR DUTTA Versus MUKESH CHANDRA SAHU AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	
9	Cont.Cas(C)/86/2024	DIBYAJYOTI BORAH AND 6 ORS Versus ARUNA RAJORIA	MR. M P SARMA MR A CHAKRABORTY MS N NEWME	
10	WP(C)/537/2024 FIXED	CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	MRS. R DEVI ASSTT.S.G.I.
11	WP(C)/573/2024	NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, PWD
12	WP(C)/590/2024 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM
13	WP(C)/832/2024	CHANDRAMA DUTTA Versus CENTRAL BANK OF INDIA AND 3 ORS	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	SC, CENTRAL BANK OF INDIA
14	WP(C)/837/2024	PURNIMA MILI Versus THE STATE OF ASSAM AND 2 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU MR. A HUDA	GA, ASSAM
15	WP(C)/843/2024	PUJA BHUYAN SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR G PATHAK	SR. GA, ASSAM SC, REVENUE
16	WP(C)/852/2024	AFFAN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, HEALTH
17	WP(C)/856/2024	BAGADHANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, P H E
18	WP(C)/866/2024	FIRDUSY BEGUM Versus THE UNION OF INDIA AND 2 ORS	MR. A H ALAMGIR	DY.S.G.I.
19	WP(C)/869/2024	MD. SALIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
20	WP(C)/871/2024	SOURAV ATUL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
21	WP(C)/888/2024	ABUL KALAM AZAD AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. T DEWAN MS. J GHOSH	SC, P AND R.D. SC, FINANCE
22	WP(C)/892/2024	RINKU MONI DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
23	WP(C)/898/2024	SAHIDUL ALOM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM SC, IRRIGATION

ADMISSION

24	WP(C)/4675/2015 FIXED	MISS MINA KUMARI PEGU Versus THE STATE OF ASSAM AND 7 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MS.A GOGOI MSL BARUAH	MRH I CHOUDHURY(R-6&7) MR.D K SARMAHR-6and7 MR.B K SARMA MR.G UDDIN(R-6&7) MS.A TALUKDAR(R-6&7) MS.M BURAGOHAIN(R-6&7) SC, SOCIAL WELFARE
	WITH			
25	WP(C)/2041/2015	MISS GANITA PEGU Versus THE STATE OF ASSAM AND 7 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MSL BARUAH	MRH I CHOUDHURYR-6and8 GA, ASSAM(R5) MR.G UDDIN(R-6&8) MS.A TALUKDAR(R-6&8) MR.D K SHARMA(R-6&8) MS.M BURAGOHAIN(R-6&8) SC, SOCIAL WELFARE(R1-4, 6-8)
26	WP(C)/3675/2018	BHUPEN DEKA AND 9 ORS. Versus THE CENTRAL BANK OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR N J DAS MR. D DEKA MR. N MAHAJAN	
27	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
	WITH			
28	WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
	WITH			
29	WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
	WITH			
30	WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
31	WP(C)/5820/2021 B/O	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
32	WP(C)/1392/2022 B/O	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
33	WP(C)/2659/2022	DEEP NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
34	WP(C)/3359/2022 B/O	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
	WITH			
35	WP(C)/1530/2023	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 9 ORS	MR. K N CHOUDHURY MR. P P BARUAH MR. D GOSWAMI MR. R M DEKA MR N K KASHYAP MS N MAHANTA N GAUTAM	MR. P K TIWARI (R- 2, 3, 4, 5, 10) MR. A R GOGOI(R- 2, 3, 4, 5, 10) MR. H G HAZARIKA DY.S.G.I.
36	WP(C)/6204/2022 B/O	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH

37	WP(C)/1646/2023 FIXED	SAMIRAN MEDHI AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, IRRIGATION
38	WP(C)/2383/2023 B/O	SANDANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM MR. SHEELADITYA (R-6)
39	WP(C)/3237/2023 B/O	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD)) Versus THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	DY.S.G.I.
40	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
41	WP(C)/3832/2023 FIXED	ANKUSH SAIKIA Versus OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	MR. B K DAS (R-1 to 4) MR H P GUWALA (R-1 to 4) H P NEOG (R-1 to 4) SC, HEALTH
42	WP(C)/4884/2023 B/O	PARESH TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, FINANCE
43	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, FIXED	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
	WITH WP(C)/5406/2023 CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/387/2024 in WP(C)/5406/2023	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. Versus NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)
45	WP(C)/5758/2023 B/O	NEKIBUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRIC. DEPARTMENT
46	WP(C)/5924/2023 FIXED	SMTI. ROHIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, HEALTH
47	WP(C)/7076/2023	CHITRA LEKHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM MR. T C CHUTIA (R-2 & R- 3) MS. R DEKA (R-1) MR. B GOGOI (R-4) SC, HEALTH
48	WITH WP(C)/7026/2023	ROKIBOOL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3) MS. R DEKA, SC (R-1) MR B GOGOI, SC (R-4)
49	WP(C)/5/2024 FIXED	FERDADUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S BORAH (SC, BTC)

ORDERS

50	Review.Pet./116/2023 FIXED, WITH WP(C)/278/2022 (D/O)	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
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51	WITH WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	WITH I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
52	Cont.Cas(C)/437/2023 B/O	MUKESH CHANDRA Versus LT GEN. PRADEEP CHANDRAN NAIR AND ANR	MR B SINHA MR. M HUSSAIN	MR. K K PARASAR (r-1)
53	WP(C)/4606/2023 FIXED	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
HEARING				
54	WP(C)/4431/2008 WP(C) 6765/2013(D/O), B/O	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
55	WITH WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
56	WITH WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION
57	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
58	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED

59	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE) MR H TALUKDAR	SC, FINANCE SC, IRRIGATION
60	WP(C)/7877/2017 B/O	MANISH KUMAR SHARMA Versus THE UNION OF INDIA and 4 ORS.	MR.S BARUAH MR.S D PURAKAYATHA MR.S CHOUDHURY	MR.Y DOLOI(R- 1-5) ASSTT.S.G.I. SR. CGC
61	WP(C)/763/2018 B/O	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6235/2019	JATIN DAS Versus THE UNION OF INDIA AND 6 ORS	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/9493/2019 WITH LCR	SAZEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR B N SARMA MS D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/2472/2020 WITH LCR	MADAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. I AHMED MS R BISWAS MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/2840/2020 WITH LCR	JILEKHA BIBI @ JELEKHA BIBI @ JALIKA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/3255/2020 WITH LCR	ROHIMA KHATUN @ MOSA ROHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/44/2024 FIXED	CHAHERA KHATUN @ SAHERA KHATUN @ MUSTT SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/97/2024	AMBIYA BIBI @ AMBIA KHATUN @ AMRIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MR M HANDIQU MD I HUSSAIN AL AMEEN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/776/2024 FIXED	SITU BISWAS Versus THE UNION OF INDIA AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/841/2024	SHIBU DEBNATH Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/854/2024	KHODAZA KHATUN Versus UNION OF INDIA AND 6 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM DY.S.G.I. SC, F.T
11	WP(C)/868/2024	MUSTT. FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/880/2024	NARJINA BEGUM @ MARJINA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/886/2024	MUSSTT. REJIA KHATUN @ REJIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/897/2024	MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN S N ULLAH MR H A RASHID	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
15	WP(C)/69/2017 WITH LCR	SANAT SARKAR @ SARAT KUMAR SARKAR Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.R DE MR. E AHMED MS.J BORAH MS.U NANDA MR.P BISWAS	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/500/2017 WITH LCR	SMT. JOYTAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/1031/2017 WITH LCR	MD. SIRAJ UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRM H AHMED MR.N ISLAM MR.P P SUT	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/1093/2017 WITH LCR	MUSSTT. SIRAJUN NESSA. Versus THE UNION OF INDIA and 4 ORS.	MR H I CHOUDHURY MR.A RAHMAN MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/1639/2017	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/2106/2017 WITH LCR	HIMANI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MRSB BHUYAN MS.N BARUAH MS.S PHUKAN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/2622/2017	MUJAMIL HAQUE Versus THE UNION OF INDIA and 5 ORS.	MS.S BORA MR.A C RAY MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/2652/2017 WITH LCR	KARI MUJAHIDUL ISLAM @ MUJAHIDUL ISLAM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/5281/2017 WITH LCR	RAJESWAR DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.S DAS MR.T DEWAN	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/866/2018 WITH LCR	SALEHA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T. MR J PAYENG

25	WP(C)/2307/2018 WITH LCR	MINARA KHATOON @ MINARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. A KHANIKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
26	WP(C)/2403/2018 WITH LCR	HASINA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
27	WP(C)/3127/2018	JIBEN DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	WP(C)/5507/2018 WITH LCR	EBRAHIM ALI @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MS C MEDHI MR. S NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/7180/2018 WITH LCR	SAHAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/2325/2019 WITH LCR	SAITANYA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. N J KHATANIAR MR. D GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/3057/2019 WITH LCR	TARABHANU @ TARABHANU NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. A GONI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/5377/2019	ABUL KALAM AND ANR. Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/7685/2019 WITH LCR	MANIK KARMAKAR Versus UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM
ORDERS				
35	Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
36	W.P.(CrI.)/26/2022	PEERU @ PIRU AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
37	I.A.(Civil)/2803/2023 in WP(C)/1815/2023	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

	WITH WP(C)/1815/2023 WITH LCR	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
38	I.A.(Civil)/3182/2023 IN WP(C)/5825/2019 (D/O) in WP(C)/5825/2019	MINA SAHA, Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
39	I.A.(Civil)/3363/2023 IN WP(C)/2962/2017 (D/O) in WP(C)/2962/2017	SHUKUMAR ROY @ SUKUMAR ROY Versus THE UNION OF INDIA AND 4 ORS	MS.K DEVI MS S A KHALIFA	GA, ASSAM ASSTT.S.G.I.
40	I.A.(Civil)/3691/2023 in WP(C)/6180/2023	JASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6180/2023 WITH LCR	JASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
41	I.A.(Civil)/3716/2023 FIXED, WITH LCR in WP(C)/2948/2023	NURJAHAN Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
	WITH WP(C)/2948/2023	NURJAHAN Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
42	I.A.(Civil)/3750/2023 in WP(C)/6293/2019	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI	DY.S.G.I.
	WITH WP(C)/6293/2019	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	I.A.(Civil)/3888/2023 in WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2472/2023 WITH LCR	REENA KHATOON @ MS RANJINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
44	Review.Pet./17/2024 IN WP(C)/4324/2019 (D/O)	SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
45	I.A.(Civil)/143/2024 in WP(C)/6605/2019	ON THE DEATH OF IMAN ALI @ INAM ALI, Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./50/2024	YEAD ALI @ EYAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/163/2024 in Crl.A./50/2024	YEAD ALI @ EYAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
ORDERS				
2	I.A.(Crl.)/416/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED in Crl.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
	WITH Crl.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
3	Crl.A./217/2022	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR G U AHMED (r-2) MR. R ISLAM (r-2) PP, ASSAM
	WITH I.A.(Crl.)/507/2022 in Crl.A./217/2022	NASIRUDDIN SEIKH @ NASER Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
4	Mat.App./65/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	MR. D CHOUDHURY

	WITH I.A.(Civil)/3423/2023 in Mat.App./65/2023	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	
5	CRL.A(J)/133/2023 WITH OFFICE NOTE, LCR 4 FILES	BISWAJIT BAKTI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
	WITH I.A.(CrI.)/1135/2023 in CRL.A(J)/133/2023	BISWAJIT BAKTI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
6	CrI.A./150/2023 WITH LCR 5 FILES, FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. N J DUTTA (R-2) MR N AHMED (R-2) MR. M M ZAMAN (R-2) MR A BASUMATARY (R-2) D HUSSAIN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/349/2023 in CrI.A./150/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	CRL.A(J)/152/2023 O Y 7 M 19 D.:WITH OFFICE NOTE, LCR 4 FILES	JOHAN BHENGRA Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
	WITH I.A.(CrI.)/1281/2023 in CRL.A(J)/152/2023	JOHAN BHENGRA Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
8	I.A.(CrI.)/431/2023 WITH LCR 7 FILES in CrI.A./179/2023	BIJOY BHARALI @ AMULYA BHARALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
	WITH CrI.A./179/2023	BIJOY BHARALI @ AMULYA BHARALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
9	CrI.A./463/2023 WITH OFFICE NOTE	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	WITH I.A.(CrI.)/1229/2023 in CrI.A./463/2023	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
10	I.A.(Civil)/3316/2023 in Mat.App./13088/2023	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. N CHOUDHURY	MS. S CHAKRAVARTY MRS. P. SARMA T RAMCHIARY
	WITH Mat.App./13088/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN	
11	I.A.(CrI.)/164/2024 in CrI.A./1074/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH CrI.A./1074/2024 (Filing Number)	RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H	MS. S G BARUAH	
	WITH I.A.(CrI.)/1077/2024 (Filing Number)	RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H	MS. S G BARUAH	

12	I.A.(CrI.)/171/2024 in CrI.A./1367/2024	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL) PP, ASSAM
	WITH CrI.A./1367/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS
	WITH I.A.(CrI.)/1368/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS
HEARING			
13	CrI.A./10/2016 8 Y 2 M 2 D :WITH LCR 6 FILES, P.B.-2, FIXED	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY PP, ASSAM MR. B K MAHAJAN (R- 8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR
14	CRL.A(j)/7/2018 6 Y 3 M 16 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS PP, ASSAM CURIAE)

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



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[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6974/2023 B/O	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. M I HUSSAIN N. UDDIN MR A HOSSAIN SK ABDULLAH	SC, CO OP GA, ASSAM
2 Cont.Cas(C)/88/2024	RAJEN NATH AND ANR Versus GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	
3 WP(C)/229/2024	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, FINANCE AND TAXATION
4 WP(C)/308/2024 FIXED	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	SC, CENTRAL BANK OF INDIA
5 WP(C)/407/2024 FIXED	HUSNARA CHOUDHURY AND 4 ORS Versus THE COMMISSIONER AND SECRETARY, LAND, REVENUE AND D.M. DEPARTMENT, ASSAM AND 3 ORS	MR. Z HAMMAD	GA, ASSAM SC, REVENUE
6 WP(C)/528/2024 FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, FINANCE AND TAXATION
7 WP(C)/684/2024 B/O	PARESH KALITA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
8 WP(C)/829/2024	KANIKA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS PRATIMA RABHA MR. P K CHETRY	SC, HOUSING AND URBAN AFFAIRS SC, GMCH SC, FOREST
9 WP(C)/844/2024	NOOR NAHAR JIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. B RAHMAN	SC, P AND R.D. GA, ASSAM

10	WP(C)/845/2024	M/S RAMNIWAS AGARWAL AND SONS(HUF) Versus THE UNION OF INDIA AND 4 ORS	MR G RAHUL B BHATTACHARYYA MR. D J KAPIL	SC, GST DY.S.G.I.
11	WP(C)/859/2024	DILDAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, REVENUE
12	WP(C)/864/2024 B/O	MANOJIT DAS GUPTA Versus THE UNION OF INDIA AND 3 ORS.	MR B SINHA MR. S SAIKIA	DY.S.G.I.
13	WP(C)/872/2024	ASSAM GRAMIN VIKASH BANK Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
14	WP(C)/873/2024	ANIMA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
15	WP(C)/884/2024	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, REVENUE
16	WP(C)/887/2024	BIDHU CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. T U LASKAR MR. S DAS MRS. A DAS	GA, ASSAM
17	WP(C)/900/2024	GRIPICHCHANGMA @ GREPISH SANGMA @ KRIPISH SANGMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	GA, ASSAM SC ASSAM STATE LEGAL SERVICE AUTHORITY
18	WP(C)/902/2024	SUREN CHUTIA AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
ORDER (STAY VACATING)				
19	I.A.(Civil)/164/2024 B/O in WP(C)/6069/2023 WITH WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS, BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
20	I.A.(Civil)/340/2024 B/O in WP(C)/6742/2023 WITH WP(C)/6742/2023	CANARA BANK AND 4 ORS Versus NALINA T NALINA T Versus CANARA BANK AND 4 ORS	SC, CANARA BANK MR B D DAS S CHANDA MRS R DEKA MR D BANIA MR. S R ISLAM MS. D PARBIN	MR B D DAS MR D BANIA SC, CANARA BANK
ORDER (IMPLEADMENT OF PARTY)				
21	I.A.(Civil)/431/2024 in WP(C)/276/2024	SHIRLEY SLYNN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MR. U S BORA B. CHETRY	GA, ASSAM SC, REVENUE SC, FINANCE

	WITH WP(C)/276/2024	SHIRLEY SLYNN Versus THE STATE OF ASSAM AND 2 ORS ADMISSION	MR. M K DAS MR. U S BORA B. CHETRY	GA, ASSAM SC, FINANCE
22	WP(C)/497/2019	MAFIDUL ISLAM AND ANR. Versus INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
23	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
24	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
25	WP(C)/4884/2022 FIXED	MD. ABUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR G SAROWAR MD H R AHMED MR R ISLAM	SC, AIIDC GA, ASSAM MR A KALITA (R-5) MR. S D PURKAYASTHA MR. M MAHANTA (R-5) MR. A DEKA MS. S PHUKAN SC, REVENUE
26	WP(C)/6071/2022	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
27	WITH WP(C)/423/2022	HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
28	WP(C)/3485/2023 B/O	BINOD CH HALOI Versus THE STATE OF ASSAM AND ANR	MR C GOSWAMI	SC, HEALTH
29	WP(C)/4060/2023 FIXED	HINDUSTAN UNILEVER LTD Versus UNION OF INDIA AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL , SC, GST DY.S.G.I.
30	WP(C)/5866/2023	BABUL AHMED SODIOL Versus UNION OF INDIA AND ANR	MR. R PHUKAN	GA, ASSAM C.G.C. MS. K PHUKAN (R 1) MR. S BARUAH (R 2) DY.S.G.I.
31	WP(C)/6169/2023 B/O	JYOTSNA DEB Versus THE STATE OF ASSAM AND 6 ORS	A NEOG A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.

32	WP(C)/6435/2023 FIXED	RAJENDRA KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM
33	WP(C)/6497/2023 B/O	THE GLOBAL MODERN ACADEMY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R-9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
34	WP(C)/6581/2023	GIAS UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. A R BHUYAN MR F U BARBHUIYA MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN (R-9) MR R ISLAM (R-9) MR N A MAZARBHUIYA (r-8) N CHAKRABARTY (R-9) S PAUL (R-9)
35	WP(C)/7078/2023 FIXED	RAJESHWAR DAS AND 61 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, REVENUE
36	WP(C)/7378/2023	M/S BRAHMAPUTRA TELEVISION NETWORK Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MS S SHARMA	SC, GST DY.S.G.I.
37	WP(C)/7514/2023 FIXED	KALU KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, FINANCE SC, PWD
38	WP(C)/21/2024 FIXED	KAUSHALYA DEVI JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K BARPUZARI MR. A CHAMUAH	GA, ASSAM MR. R DUBEY (R-6) MR. D M NATH (R-5) SC, REVENUE

ORDERS

39	CRP/68/2020 FIXED, WITH MACApp./195/2015 (D/O)	NEW INDIA ASSURANCE CO LTD Versus MOTOR ACCIDENT CLAIMS TRIBUNAL AND ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-2) MS. P BHATTACHARYA (R-2) MR. A BORUA (R-2)
	WITH I.A.(Civil)/1558/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TELEIMAI DAS, HER LEGAL HEIRS AND ORS	MR. K K BHATRA MS M N KONYAK	
	WITH I.A.(Civil)/1560/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TELEIMAI DAS, HER LEGAL HEIRS AND ORS	MR. K K BHATRA MS M N KONYAK	
	WITH I.A.(Civil)/1561/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TELEIMAI DAS, HER LEGAL HEIRS AND ORS	MR. K K BHATRA MS M N KONYAK	
	WITH I.A.(Civil)/2023/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2024/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2025/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
40	WITH Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR. (E)		

	WITH I.A.(Civil)/2070/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
41	WP(C)/808/2021 B/O	UTTAM KUMAR SARDA AND 19 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MR H K SARMA	MR D K MISHRA (R-7,9,11) MR SISHIR DUTTA (R3, R4) MS. S JAHAN (R-7,9,11) MR. B PRASAD (R-7,9,11) MS M BORCHETIYA (R3, R4) MR P J BORAH (R-7,9,11) MR S DUTTA (R3, R4) SC, GMC MR. SIDHANT DUTTA (R3, R4)
42	WP(C)/3863/2021 B/O	DILIP KALILTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM MR R DHAR (SC, HANDLOOM & TEXTILE DEPARTMENT) GA, ASSAM
43	WP(C)/2492/2022	AZIM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR A H AHMED MR. H A LASKAR MS N KALITA MS D DUTTA	
44	Cont.Cas(C)/477/2023 B/O	ABDUL MAZID TALUKDAR Versus KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	
45	WP(C)/5156/2023	NOOR AHMED LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE GA, ASSAM
46	WP(C)/7143/2023 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	
47	WP(C)/7330/2023 FIXED	GAKUL CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR S BORTHAKUR (r-5) MR. D GOGOI (r-5) SC, REVENUE
	WITH I.A.(Civil)/3828/2023 in WP(C)/7330/2023	GAKUL CH DEKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA	GA, ASSAM
48	I.A.(Civil)/109/2024 FIXED in WP(C)/6776/2023 WITH WP(C)/6776/2023	LAHESWAR DAS, Versus THE STATE OF ASSAM AND 2 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM
49	WP(C)/287/2024 FIXED	LAHESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM
		JAHIDUL ISLAM MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM SC. REVENUE
HEARING				
50	WP(C)/544/2022 B/O, WITH CAVT. NO. 72/2022	ABUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM
51	WITH WP(C)/917/2022	AHMED ALI AND 10 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	SC, P AND R.D. MR. B DEURI, GA, ASSAM (R-2,4) MR. M NATH, SC, P&RD DEPTT. (R-1,3,5) MR A ISLAM FOR CAVEATOR (R-6)

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5131/2023 B/O	SMTI. NANDA KALA CHETRI Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, PWD SC, FINANCE SC, NCHAC
2	WP(C)/6898/2023	HIRANYA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. SC, FOREST
3	WP(C)/447/2024 FIXED	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, AG MR. S K MEDHI MR. D P BORAH (SC, HEALTH DEPT.) SC, D M E
4	WP(C)/505/2024 FIXED	DR. RAFIQUA AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A AHMED MS. D GOSWAMI	SC, PWD ROAD SC, AG
5	WP(C)/571/2024	JALAN SINGH MANKI @ JOLEN SINGH MANKI Versus THE STATE OF ASSAM AND 4 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, AG SC, PWD (NH)
6	WP(C)/581/2024 FIXED	SIMA SHARMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. D SARMA MR. ABU JAHID	SC, ELEM. EDU
7	WP(C)/759/2024 FIXED	SHUBHASHISH CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORS	MR. B ZAMAN	SC, P AND R.D. GA, ASSAM SC, FINANCE
8	WP(C)/831/2024 B/O	ABUL KASHEM PRODHANI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	

9	WP(C)/838/2024	MAMONI BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. U NANDA MR. A K DAS MS. S. CHANDA	SC, L G B R I M H DY.S.G.I.
10	WP(C)/839/2024	UNION OF INDIA Versus NO 4354612H EX SEP JAMKHO GAM		
11	WP(C)/840/2024	DULAL SAIKIA AND 5 ORS Versus ASSAM STATE WAREHOUSING CORPORATION AND 3 ORS	MR C GOSWAMI	GA, ASSAM
12	WP(C)/842/2024	BHABENDRA NATH DEURY Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA	SC, HEALTH AND F W
13	WP(C)/851/2024	DR. BIRENDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, AG SC, HEALTH
14	WP(C)/853/2024 B/O	KUSHUM BALA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
15	WP(C)/855/2024	KRISHNA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM
16	WP(C)/857/2024	JURIJYOTI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH G. R. SINGHA	SC, EDU SC, FINANCE
17	WP(C)/858/2024	TASDIQUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, AG SC, HOUSING AND URBAN AFFAIRS
18	WP(C)/860/2024	UNION OF INDIA AND 3 ORS Versus NO. 13691266P EX HAVILDAR (HONY NAIB SUBEDAR)	MR. B CHAKRAVARTY	
19	WP(C)/870/2024	ANIL KUMAR Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
20	WP(C)/874/2024	KIRAN SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
21	WP(C)/878/2024	DIPAK KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
22	WP(C)/891/2024	SHORBHANU NESSA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ALI MR J. ISLAM	SC, ELEM. EDU GA, ASSAM
ADMISSION				
23	WP(C)/3325/2015	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
24	WP(C)/3430/2015 FIXED	BIPUL BORA Versus THE STATE OF ASSAM AND 8 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	GA, ASSAM MR.U K NAIR(R-8 & 9) MR.A CHETRYR-8 and 9 MR.B GOGOI MSW YHOSHII(R-8 & 9) MR.M P SARMA(R-8 & 9) SC, FINANCE
25	WP(C)/4004/2021 B/O	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR S DUTTA MR. S DUTTA SC, A G V B

26	WP(C)/949/2022 FIXED	JUNU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
27	WP(C)/2829/2022 FIXED	ASHIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)
28	WP(C)/3539/2022 B/O	JURI PATHAK Versus THE UNION OF INDIA AND 5 ORS	MR M CHANDA MR S NATH	SC, AG MR. D GOGOI (r-2,3,4) MR. D J DAS ASSTT.S.G.I. SC, FINANCE
29	WP(C)/3722/2022	BIPIN CHANDRA BORAH Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	MR. B K DAS MR H P GUWALA
30	WP(C)/4745/2022 FIXED	PARESH BAISHYA Versus THE STATE OF ASSAM AND 8 ORS	MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	GA, ASSAM MR. D SARMA (R-8) SC, SEC. EDU.
31	WP(C)/6041/2022 FIXED	MANESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.
32	WP(C)/6517/2022 B/O	SIEMNGUL HMAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM MR. B K BHAGAWATI (r-5) MS. M D BORAH (R-3) MS H TERANGPI (r-5) SC, FINANCE
33	WP(C)/6946/2022 FIXED	JHARNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG MR. S K MEDHI (R-4) SC, GAD
34	WP(C)/1257/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
35	WP(C)/1349/2023 FIXED	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC
36	WP(C)/1916/2023 FIXED	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
37	WP(C)/2586/2023 B/O	MUKUTA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI	GA, ASSAM MR. S R BORUAH , (R- 3 & 4) SC, SEC. EDU. SC, REVENUE SC, FINANCE
38	WP(C)/5288/2023 FIXED	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/2871/2023 in WP(C)/5288/2023	VIJAY KUMAR L Versus THE COMMISSIONER OF INCOME TAX (TDS),	MR. U K NAIR MR H K DAS MR N K SARMA	SC, INDUSTRIES AND COMMERCE
39	WP(C)/5326/2023 FIXED	KAMAKHYA PRASAD SAIKIA Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5) SC, A G V B
40	WP(C)/6128/2023 B/O	DIBAKOR PHUKAN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, AG SC, IRRIGATION SC, FINANCE
41	WP(C)/6242/2023 B/O	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG

42	WP(C)/7015/2023 B/O	BOBBY KHAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, REVENUE
43	WP(C)/7252/2023	MD BABUJAN ALI Versus THE UNION OF INDIA AND 3 ORS	MR N PATIRI MR. A KHOUND MS. M SHARMA	DY.S.G.I.
44	WP(C)/7293/2023 B/O	MANDA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D
45	WP(C)/7416/2023 FIXED	DIP PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE

BAIL HEARING (BA)

46	Bail Appln./4453/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHIDUL HOQUE @ MD SAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
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HEARING

47	WP(C)/4379/2022 B/O	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	GA, ASSAM MR. K K DEY SC, AG MR V K BAROOAH SC, SEC. EDU. SC, FINANCE
48	WP(C)/1210/2023 B/O	DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

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[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./435/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M HOQUE F ISLAM	PP, ASSAM
TOP OF THE LIST				
2	FAO/23/2003 (HEARING), WITH LCR WITH MC/146/2003 in FAO/23/2003	BADAL BHATTACHARJEE and ORS Versus MANMATH KUMAR ROY N.I. CO. LTD. Versus MS. R. BEGUM AND OPRS	MR SC KEYAL MR RC PAUL MR SK GHOSH MR.S SAIKIA MISS.M GOGOI MR. D MAZUMDAR	MR.B K SEN MRH P R CHOUDHURY MR.A K BHATTACHARJEE MR.G SOREN MS.M DEKA
3	RSA/92/2009 (HEARING), WITH LCR	SARASWATI DEVI and ORS Versus RAM BABU SINGH and ORS	MRS M D CHOWDHURY MR. G AGARWAL	MR. S P ROY MR. S P ROY MR. R P N SINGH MR. R P N SINGH MR. N N JHA MRK KALITA MR. K KALITA MS. N RAI MS. C SARMA MR. K RAJBONGSHI MS.C SARMA MR.K RAJBONGSHI
MOTION				
4	Tr.P.(C)./10/2024	KASHMIRI BORA TALUKDAR Versus RIJU MONI TALUKDAR	DR. N DEKA MS P CHAKRABORTY MS N MANSURI	
5	CRP/25/2024	MOZAFFAR @ MOZAUDDIN AND 4 ORS Versus NUR MOHAMMAD AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	
6	CRP/26/2024	SAWARMAL KEJRIWAL Versus VIKRAMJIT BARUAH	MR G N SAHEWALLA MS. S KATAKEY MS. S. TODI MR H K SARMA MS K SARMA	MR. A DHAR MD F FARIDI FOR CAVEATOR
7	CRP(IO)/63/2024	BHUBAN KHAKHALARY Versus MINHAZ ALI AND 14 ORS	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA	

8	CRP(IO)/65/2024	ARCHDIOCESE OF GUWAHATI Versus M/S M R CONSTRUCTION AND ANR	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA	
9	CRP(IO)/66/2024 FIXED	NARAYAN KALITA Versus UTPAL KALITA	MR. N B P SINGHA	
10	CRP(IO)/69/2024 CAVT. NO.14132/023,	UDAY LAL GOALA AND 8 ORS Versus AMRITA SINGH (YADAV) AND 46	MR. S D PURKAYASTHA MS S.S.BORA	MR G N SAHEWALLA FOR CAVEATOR
11	CRP(IO)/71/2024	ELLISON OILFIELD SERVICE PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA	
ADMISSION				
12	CRP(IO)/264/2022 B/O	BINITA DAS AND 4 ORS Versus HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY
13	WITH RFA/26/2016 CAVT. NO. 241/2016 WITH I.A./1479/2016 in RFA/26/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR
14	RERA APPEAL/3/2023	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY	MR G DEKA FOR CAVEATOR
15	CRP(IO)/41/2023	BIPUL BHARALI Versus PRASANTA DAS	MR. P SAIKIA MS D DAS MR. B DEORI MS P BORUAH MS P GOGOI	MR. M DUTTA MR S DEY MS S DEV
16	FAO/62/2023 WITH I.A.(Civil)/2748/2023 in FAO/62/2023	M/S GABHARU ENTERPRISE AND 2 ORS Versus THE RECOVERY OFFICER AND 2 ORS JITENDRA KUMAR BARUAH AND ANR. Versus SRI RANJIT DAS AND ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA MR. S SAHU P KAKATI MS A ROY	MR. S DUTTA (R-2,3) MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)
17	CRP(IO)/166/2023	JITENDRA KUMAR BARUAH AND ANR. Versus SRI RANJIT DAS AND ORS. KANIKA RABHA KALITA Versus NINDESWARI RABHA	MR. S SAHU P KAKATI MS A ROY MR. P HAZARIKA MR. T R SARMA MR. A K ROY	MR H DAS D BARUAH
18	FAO/12/2024 B/O	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
FOR HEARING U/O XLI RULE II C.P.C.				
19	RSA/22/2024 FIXED WITH I.A.(Civil)/354/2024 in RSA/22/2024	MUSTT. MORIAM NESSA AND 5 ORS. Versus ABDUL RAHMAN	MR. B C DAS MR. S H RAHMAN	
20	RSA/25/2024	MUSTT. MORIAM NESSA AND 5 ORS. Versus ABDUL RAHMAN	MR. B C DAS MR. S H RAHMAN	
21	RSA/29/2024	RANJAN PEGU Versus PARTHA SARKAR CHANDRA DEO CHOUHAN @ SAN DEO CHOUDHAN AND ANR Versus RAM CHANDRA CHOUHAN AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR G J SAIKIA MR. K R BOROOAH MR S DAS	

	WITH I.A.(Civil)/470/2024 in RSA/29/2024	CHANDRA DEO CHOUHAN @ SAN DEO CHOUDHAN AND ANR Versus RAM CHANDRA CHOUHAN AND 6 ORS	MR G J SAIKIA MR. K R BOROOAH MR S DAS	
22	RSA/31/2024	ON THE DEATH OF NUR MOHAMMAD SK HIS LEGAL HEIRS HASNA BEWA (WIDOW)AND ORS Versus HARUNA BIBI AND 16 ORS	MR. S K GHOSH MS F AHMED	
ORDERS				
23	RSA/151/2006 MC 3615/2006, WITH LCR	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND ORS	MR.A B CHOUDHURY MR. A C SARMA MR I RAFIQUE MRSS A CHOUDHURY MRSS A CHOUDHURY MR. B HALDAR MR.M A CHOUDHURY MR. M K SHARMA MR G BHARADWAJ MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
24	RSA/66/2009 WITH LCR	HIMENDRA NATH BHOWMICK Versus BHAGYABATI SUTRADHAR and ORS	MR. A K PURKAYASTHA MR.R C PAUL MISS.S ROY MR.B K GOSWAMI MS M BHARATI	MR.G N SAHEWALLA MR.MD ASLAM MS.M D BURMAN
25	RSA/22/2010 WITH LCR	RAM NIWAS PAREEK, Versus THE CHAIRMAN,	MR.G RAHUL MR.C K S BARUAH MR.B K PURUHIT MR.K BARTHAKUR	MR.P J SAIKIA MR.A K GUPTA
26	RSA/209/2017 WITH LCR	SRI PANKAJ KUMAR DAS @ PANKAJ DAS Versus SMTIMADHABI MAZUMDER	MR.G C PHUKAN MR.K GOGOI	MR.P C DEY MR.I HAQUE MS.S PAUL
27	Mat.App./34/2018 WITH LCR	XXXXXXX Versus XXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
28	I.A.(Civil)/487/2020 in RSA/125/2009 (D/O), WITH LCR in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI MR A NATH MS. R SHARMA	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	WITH I.A.(Civil)/3/2020	ON THE DEATH OF KANTHI RAM NATH HIS LEGAL HEIRS GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	WITH I.A.(Civil)/488/2020 in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MS. B CHOUDHURY
29	I.A.(Civil)/2165/2021 in FAO/17105/2018	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
	WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		
30	CRP/141/2022	SABINA BEGUM Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MR. R RAHMAN	MR. R C PAUL (r-1)
31	Review.Pet./83/2023 in Arb.P./4/2014 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	

32	CRP(IO)/122/2023	PARAG KR RAJKHOWA Versus RAJKUMAR SARMA AND ANR	MR. S MITRA MR A K BORO	MR. JYOTIRMOY ROY (R-1,2) MR. S SARMA (R-1,2) MR. R HAZARIKA (R-1,2) MR. C CHAKRAVARTY (R-1,2) MR D DAS (R-1,2) MS E NATH (R-1,2)
33	I.A.(Civil)/1883/2023 in RSA/15287/2022	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	
	WITH RSA/15287/2022 (Filing Number)	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN B	MR B KAUSHIK	
	WITH I.A.(Civil)/15288/2022 (Filing Number)	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN B	MR B KAUSHIK	
34	I.A.(Civil)/3463/2023 in RSA/214/2013	MANDIRA DAS Versus AJIT GHOSH,		
	WITH RSA/214/2013	MANDIRA DAS Versus AJIT GHOSH and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI
35	I.A.(Civil)/3673/2023 in CRP(IO)/14821/2023	NEELAM OSWAL (JAIN) Versus RAJ KUMAR KEJRIWAL AND ANR.	MR. A SATTAR MR R K MOUR MR P DAS	
	WITH CRP(IO)/14821/2023 (Filing Number)	NEELOM OSWAL (JAIN) (ACTUAL NAME IS SMT NEELAM CHANDALIA) Versus RAJ KUMAR KEJRIWAL AND ANR.	MR R K MOUR	
36	Intest.Cas./1/2024 WITH LCR, FIXED	NIRAN PRIYA DAS AND 2 ORS. Versus BHARATI DAS	MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	
37	RFA/2/2024 WITH LCR, FIXED	DINDAYAL SARAOGI AND SONS (HUF) AND ANR. Versus MD. SAMEER CHOUDHURY AND 8 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
	WITH I.A.(Civil)/112/2024 in RFA/2/2024	DINDAYAL SARAOGI AND SONS (HUF) AND ANR. Versus SAMEER CHOUDHURY AND 8 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
38	FAO/3/2024 FIXED	BHUPEN BORUAH Versus M/S DIBRU DEVELOPERS AND 11 ORS	MR. B NATH MS. R. ENGJAIFI	
	WITH I.A.(Civil)/34/2024 in FAO/3/2024	BHUPEN BORUAH Versus M/S DIBRU DEVELOPERS AND 11 ORS	MR. B NATH MS. R. ENGJAIFI	
	WITH I.A.(Civil)/160/2024 in FAO/3/2024	BHUPEN BORUAH Versus M/S DIBRU DEVELOPERS AND 11 ORS	MR. B NATH MS. R. ENGJAIFI	
39	I.A.(Civil)/35/2024 WITH LCR in RSA/188/2010	ON THE DEATH OF MINTU DAS, Versus MUSSTT. ALIYA BEGUM LASKAR and 7 ORS	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MS.R CHETRI	

	WITH RSA/188/2010	BIPLAB DAS and ANR Versus MUSSTT. ALIYA BEGUM LASKAR and 7 ORS	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM
40	I.A.(Civil)/336/2024 WITH LCR in CRP(IO)/279/2022 WITH CRP(IO)/279/2022	MD. SIDDIQUE ALI AND 7 ORS Versus ON THE DEATH OF KHADEM ALI, ON THE DEATH OF KHADEM ALI HIS LEGAL HEIRS ZAIRON NESSA AND 10 ORS Versus MD. SIDDIQUE ALI AND 7 ORS	MR. T ISLAM MR. B C DAS MR S CHAUHAN MR. A R SHOME	MS F AHMED MR. T ISLAM MS K DAS
41	I.A.(Civil)/394/2024 in RSA/187/2011 WITH RSA/187/2011	GAKUL SAHA, Versus GANESH SAHA AND ORS GAKUL SAHA Versus GANESH SAHA AND ORS	MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR. S R BARBHUIYA	MR. A K AZAD (r-1,2) MR M HUSSAIN
42	I.A.(Civil)/403/2024 in FAO/28/2023 WITH FAO/28/2023	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MR. B K SEN MR. N DHAR MR. B K SEN MS. S DASGUPTA MR F HAQUE MR A HUSSAIN	SC, BTC SC, BTC
43	I.A.(Civil)/428/2024 in FAO/5/2024 WITH FAO/5/2024 CAVT. NO. 12882/023,	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. Versus PRADIP HAZARIKA AND 4 ORS. AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. Versus PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. B D DEKA N R SURANA MR. R DUBEY MR. R DUBEY (r-2) MR. B D DEKA MS. A B KAYASTHA (r-2) MR. A N I HUSSAIN (r-2) MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA MS N B KAYASTHA (r-2) FOR CAVEATOR
	WITH I.A.(Civil)/96/2024 in FAO/5/2024	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. Versus PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA FOR CAVEATOR
44	I.A.(Civil)/488/2024 in CRP/1486/2024 WITH CRP/1486/2024 (Filing Number)	IBEMHAL SINGHA Versus IRABAT SINGHA AND 12 ORS. IBEMHAL SINGHA Versus IRABAT SINGHA AND ORS	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR MR GAURAV R DUTTA	

HEARING

45	RSA/229/2013 WITH LCR, B/O	TORAB ALI and 19 ORS. Versus ON THE DEATH OF MD. ASHRAF ALI, HIS LEGAL HEIRS AND ORS-	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR.A HOQUE	ALHAJJ I UDDIN (FOR ALL RESPONDENTS) MRS. R MOMTAZ (FOR ALL RESPONDENTS) MRS. R MOMTAZ (FOR ALL RESPONDENTS) MR.ALHAJJ INAM UDDIN
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STAY MATTERS

46	Tr.P.(C)/79/2022	SMTI BINITA THAPA Versus KHEMRAJ THAPA	MR. B C DAS	
47	CRP(IO)/291/2023	RUPAM BORDOLOI Versus SUPER INFRA TECH PVT LTD	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	MR G J SAIKIA MR. M BISWAS S K DAS
48	CRP(IO)/300/2023	SAJDA TABASUM AND ANR Versus IMRAN KHAN	MR S PARASHAR	
49	CRP/3/2024 FIXED	AFIYA BEGUM LASKAR AND ANR. Versus NIRMAL GOALA AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B C DAS MR. S H RAHMAN
50	CRP(IO)/14/2024 FIXED	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS Versus SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	
51	CRP(IO)/21/2024 FIXED	NHPC LIMITED Versus M/S MEGHALAYA CEMENT LIMITED	MR G BAISHYA MS. P DAS	MR D SENAPATI A KONWAR MS. S KATAKEY MS. S. TODI

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Crl.Rev.P./494/2023	RAJIB RAY Versus NAMITA BARMAN (ROY) AND ANR	MRS J BEGUM MR P K KALITA MR. A R KHAN	PP, ASSAM
2 W.P.(Crl.)/4/2024	SANTANU GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	GA, ASSAM
3 Crl.Rev.P./61/2024	SAMARENDRA BRAHMA Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MS. A BORUAH MR. M DEKA	PP, ASSAM
4 Crl.Rev.P./62/2024	DIMBESWARI DEKA Versus THE STATE OF ASSAM AND ANR	MR. K D CHETRI MS R BARUAH	PP, ASSAM
5 Crl.Pet./191/2024	MIZANUR RAHMAN @ MIJU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE	PP, ASSAM
6 Crl.Pet./192/2024	RUPREKHA SARMAH Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR B TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	SC, CBI
7 AB/408/2024	BHASKAR DEKA Versus THE STATE OF ASSAM	MR J BORAH MR. K KAKOTI MR. P CHETIA	PP, ASSAM
8 AB/412/2024	UDOYTJYOTI DAS @ UDOY BORA Versus THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	PP, ASSAM
ADMISSION			
9 Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
10 Crl.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM

11	Crl.Pet./673/2023 B/O	AZIZULLAH KHAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. A M BORA (R-2) MR. N C DAS (R-2) MS. M DEVI (R-2) MR. A DAS (R-2) MS M BORAH (R-2) MS. C CHOUDHURY (R-2) MR. V A CHOWDHURY (R-2) PP, ASSAM
12	Crl.Pet./1369/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	KOBIR AHMED @ KABIR UDDIN Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./4625/2023 FIXED	ENNUS ALI @ INNUS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	Bail Appln./71/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
15	Bail Appln./99/2024 WITH OFFICE NOTE, FIXED	MOTIOR RAHMAN @ ABDUL MOTIBAR SK Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED	PP, ASSAM
16	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
17	Bail Appln./344/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	LOKIVI ACHUMI Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
18	Bail Appln./362/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	NASIM AKHTAR @ NASIM AKTAR Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
19	Bail Appln./369/2024 WITH OFFICE NOTE, FIXED	HABIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
20	Bail Appln./372/2024 FIXED	MITHUN CHAKRABORTY Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
21	Bail Appln./381/2024 FIXED	ABHI NARZARY AND 2 ORS. Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
22	Bail Appln./402/2024 FIXED	BASHA SHEIKH Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
23	Bail Appln./412/2024 FIXED	TAIZUL ISLAM Versus THE STATE OF ASSAM	MS. A. MEDHI MR M AHMED E KHANDAKAR	PP, ASSAM
BAIL HEARING				
24	AB/3151/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
25	AB/3355/2023 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
26	AB/3478/2023 FIXED	BHABESH DOLEY AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

27	AB/3649/2023 FIXED	NOBIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN	PP, ASSAM
28	AB/3741/2023 FIXED	HURMUS ALI @ HURMUJ ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	MR. M U MONDAL (FOR INFORMANT) R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT) PP, ASSAM
29	AB/3759/2023 FIXED	BIPLAB KUMAR SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. S. CHANDA	PP, ASSAM
30	AB/3946/2023 FIXED	SIMANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
31	AB/4027/2023 FIXED	ABU TAHER Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
32	AB/4110/2023	BIMAL BASUMATARY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
33	AB/4175/2023 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	MR. K K PARASAR PP, ASSAM
34	AB/4187/2023 FIXED	MANIRUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
35	AB/4196/2023	NUR MOHAMMAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
36	AB/4261/2023	HARDEV SINGH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
37	AB/4300/2023 FIXED	SISIR BISWAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
38	AB/175/2024 FIXED	CHABITULLAH ALI Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
39	AB/197/2024 FIXED	MD. NAZRUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	MR. S B LASKAR (INFORMANT) MR. H A LASKAR (INFORMANT) A. H. AHMED (INFORMANT) PP, ASSAM
40	AB/201/2024 WITH CASE RECORD(SCANNED COPY)	HASSAN UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
41	AB/215/2024	MD. MUQTAB ALI @ MOKTAB ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
42	AB/277/2024 WITH OFFICE NOTE, FIXED	SUMO ALI @ MD. SUMO ALI Versus THE STATE OF ASSAM ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
43	AB/278/2024 WITH OFFICE NOTE, FIXED	MAHIDUL HUSSAIN @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM
44	AB/298/2024 WITH OFFICE NOTE, FIXED	DILIP DAS Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
45	AB/302/2024 FIXED	JOY SINGHA Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM

46	AB/306/2024 FIXED	DILDAR REZZA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
47	AB/321/2024 FIXED	ALI AKBAR AND 3 ORS Versus THE STATE OF ASSAM	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY MRS. H THAKURIA	PP, ASSAM

ORDERS

48	I.A.(CrI.)/465/2021 FIXED in CrI.Pet./5/2021	ON THE DEATH OF REP. NO 2 , HIS LEGAL HEIRS , RAHILA BEYPI AND ORS. Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
	WITH CrI.Pet./5/2021			
49	CrI.Rev.P./152/2023 WITH LCR 2 FILES	SMT. SANDHIYA RANI DAS Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR A TEWARI (R-2) MS NILAKSHI SARMA (R-2) PP, ASSAM
50	CrI.A./334/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED	MATIBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
51	CrI.A./334/2023 WITH OFFICE NOTE, LCR 6 FILES, FIXED	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
51	CrI.Pet./1267/2023 B/O	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
52	CrI.Pet./48/2024 FIXED	KAYED BANU Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./379/2024	MD. REZZAKUL ISLAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
2 Bail Appln./473/2024	AHMEDUR RAHMAN BARBHUIYA @ AHMEDUR BARBHUIYA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	PP, ASSAM
3 Bail Appln./474/2024	MD. INAMUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
4 Bail Appln./475/2024	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
5 Bail Appln./476/2024	BISHNU ROY @ BIKAS AXOM @ MOON Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
6 Bail Appln./480/2024	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
7 Bail Appln./483/2024	ASHRAFUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8 Bail Appln./484/2024	HILAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. H A TALUKDAR MS. P S LASKAR MS. J GHOSH	PP, ASSAM
9 Bail Appln./485/2024	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR. A K HUSSAIN MR. B HUSSAIN	MR. S C KEYAL SC, DRI
10 Bail Appln./487/2024	SUMIT BASUMATARY Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
MOTION			
11 Crl.Pet./193/2024	AMAL DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

12	Crl.Pet./194/2024	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	PP, ASSAM
13	Crl.Pet./195/2024	ASHADUZ ZAMAN Versus MUSTAFA HUSSAIN	MR D K MEDHI P BORUAH	
14	Crl.Pet./196/2024	ALPHIUS CHINTHONG @ ALPHAIIOUS CHINGTHONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
15	Crl.Pet./197/2024	ANIMESH GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS MS A KHETAWAT	PP, ASSAM
16	AB/409/2024	ANUP SONOWAL AND ANR. Versus THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM
17	AB/410/2024	ABDUL WAHAB Versus THE STATE OF ASSAM AND ANR.	M DAS MS N KALITA	PP, ASSAM
18	AB/411/2024	RAJIKUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
19	AB/413/2024	ASHINI KUMAR PATAR AND ANR. Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR R SARMA MS B GOSWAMI MS P SAIKIA	PP, ASSAM
20	AB/417/2024	RAJU AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN MR. MUSTAFA HUSSAIN	PP, ASSAM
21	AB/418/2024	LUKU KARMAKAR Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
<u>ADMISSION</u>				
22	Crl.Pet./1140/2018 FIXED	ASHOK SERIAL Versus MITASHREE RATH AND ANR	MR. P DAS MR. S KALITA MR. A GANGULY MR G SAHU MR. A C KALITA	MR. B M CHOUDHURY MR. U CHOUDHURY PP, ASSAM(R2)
23	Crl.Pet./1119/2022 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER	MR J ISLAM (r-2) MR. A HUSSAIN (r-2) MR M ROHMAN (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./2093/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KIRTBOKLANG @ KITBOK LANG MARWEIN Versus THE STATE OF ASSAM	MR. N J DUTTA MS LR KHANAM MR S ISLAM D HUSSAIN	PP, ASSAM
25	Bail Appln./3046/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KHUPKHOLEN SINGSON Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
26	Bail Appln./3341/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOLOMON AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
27	Bail Appln./3390/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JOWEL HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM

28	Bail Appln./3621/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INDRAJIT MANDAL Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
29	Bail Appln./3985/2023 WITH CASE RECORD(SCANNED COPY), FIXED	HARPAL SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
30	Bail Appln./4025/2023 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL KARIM Versus STATE OF ASSAM	MR S AHMED SANOWARA KHATUN	PP, ASSAM
31	Bail Appln./4526/2023 WITH CASE RECORD(SCANNED COPY), FIXED	DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
32	Bail Appln./4605/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KRISHNA BISWAS Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
33	Bail Appln./4642/2023 FIXED	MAINUL ALI @ BABU @ BABU PETLA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
34	Bail Appln./4673/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ARUN KUMAR MADDESHIYA Versus THE UNION OF INDIA	MR. H R KHAN MR S S ALI	SC, NCB
35	Bail Appln./112/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ATUL DAS Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
36	Bail Appln./162/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PAPPU CHATTERJEE Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
37	Bail Appln./179/2024 FIXED	RATUL ALI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
38	Bail Appln./180/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
39	Bail Appln./207/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED WITH	SUKUR ALI Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
40	Bail Appln./265/2024	SUKUR ALI Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
41	Bail Appln./227/2024 FIXED	ANURAG GOGOI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	Bail Appln./267/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAZAR ALI @ FAJAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ALOM SK	PP, ASSAM
43	Bail Appln./337/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PREMA PANDIT Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
44	AB/235/2023 FIXED	NIHAR KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/837/2023 FIXED	KAUSHIK NATH Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM

46	AB/1632/2023 FIXED	MD. MOSTAFA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
47	AB/3764/2023 FIXED	ABDUR RASHID MONDAL @ RASHID MONDAL @ ABDUR RASHID Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM
48	AB/3769/2023 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA MR. H RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/1208/2023 in AB/3769/2023	MIZANUR RAHMAN Versus THE STATE OF ASSAM,	MR. D KALITA	PP, ASSAM
49	AB/3976/2023	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
50	AB/171/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
51	AB/260/2024	PANESWAR BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM

ORDERS

52	I.A.(CrI.)/465/2019 WITH OFFICE NOTE, FIXED in CrI.A./307597/2017	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN	
	WITH CrI.A./307597/2017 (Filing Number)	M/S FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY		
	WITH CrI.L.P./48/2019	M/S. FAIR DEAL OVERSEAS Versus SRI RANA CHOUDHURY	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN	
53	CrI.Pet./114/2024 FIXED	SUMAN DAS AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM

HEARING

54	CrI.Rev.P./12/2020 WITH LCR 4 FILES, FIXED	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024

9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./378/2024	AMINUL KHAN Versus THE STATE OF ASSAM	MR D TALUKDAR MR. M K DAS A KALITA B. CHETRY	PP, ASSAM
MOTION				
2	Cont.Cas(C)/693/2023	ABU MAHAMMAD ZAKARIA Versus PABITRA RAM KHAUND, IAS AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	
3	Cont.Cas(C)/15/2024	CHANDRESWAR SAIKIA Versus S ABBASI AND 4 ORS	MR. P TALUKDAR MS D ANGANA	
4	Cont.Cas(C)/87/2024	SAFIQUL SK, Versus MUANTHANG TUMUNG AND 3 ORS.	MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
5	WP(C)/155/2024	SHRI SHAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
6	WP(C)/836/2024	DHANRAJ MAHENDRA KUMAR Versus THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
7	WP(C)/846/2024	KAMAL KOCH Versus BHARAT PETROLEUM CORPORATION LTD AND ANR.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
8	WP(C)/861/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
9	WP(C)/862/2024	MRIDUL KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. DILIP DEY	SC, CO OP GA, ASSAM

10	WP(C)/865/2024	MANAB MIHIR PATAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR N SARMA	GA, ASSAM
11	WP(C)/867/2024	PARIKSHIT CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARJEE MR. J SARMAH	DY.S.G.I.
12	WP(C)/875/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
13	WP(C)/877/2024	KUMUD CH. DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B DEKA MR. M P CHOUDHURY MS P BARUAH S AZIZ MS N T MANPOONG	GA, ASSAM SC, BTC SC, P W D
14	WP(C)/883/2024	M/S TAMULI PRINTERS Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI	SC, P AND R.D. GA, ASSAM SC, A E C
15	WP(C)/885/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH MR. T NATH	GA, ASSAM
16	WP(C)/889/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
17	WP(C)/893/2024	JAHIDUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
18	WP(C)/894/2024	ZIABUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
19	WP(C)/901/2024	ABDUL BACHIT Versus THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE

ORDER (IMPLEADMENT OF PARTY)

20	I.A.(Civil)/2711/2023 in Cont.Cas(C)/750/2022	OMAR ALI SHEIKH Versus AKASH DEEP AND ANR.	MR R DHAR MR B C MUCHAHARY	
	WITH Cont.Cas(C)/750/2022	OMAR ALI SHEIKH Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
21	I.A.(Civil)/446/2024 in Cont.Cas(C)/122/2023	RISHIK CHARAN SARMA Versus MR. NASIMUL HAQUE	MS M BORAH	
	WITH Cont.Cas(C)/122/2023	RISHIK CHARAN SARMA Versus DIGANTA BARUAH	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	

ADMISSION

22	WP(C)/6418/2017	FERU YADAV Versus THE UNION OF INDIA and 4 ORS.	MS.A MEDHI MR.G SARMA MR.R SARMA	MR. B K DAS MR H P GUWALA SC, NF RLY
23	WP(C)/6450/2017	MD. SOLEMAN ALI and 5 ORS. Versus THE ASSAM STATE TRANSPORT CORPN. and 2 ORS.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MRS.U BARUA SC, A S T C
24	WP(C)/6534/2017	DON BOSCO COLLEGE and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA	MR S CHAKRABORTY SC, NF RLY

25	WP(C)/4592/2018 WITH OFFICE NOTE	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS.	MR K P PATHAK MR. U K GOSWAMI MR. P N GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. M U MONDAL (R4) MR. P S BHATTACHARYYA (R1 & R2) MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
26	WP(C)/1740/2022	M/S B R STEEL CORPORATION Versus THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR	MR G GOSWAMI MR H GUPTA SC, BSNL ASSTT.S.G.I.
27	WP(C)/1770/2022	M/S. BASUMATARY ENTERPRISE AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, BTC
28	WP(C)/5627/2022	SMT. KAMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
29	WP(C)/6533/2022	PHANIDHAR DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR S KHOUND MS. A NEOG MS M KAKOTY MR. A SANDILYA	MR. M K CHOUDHURY GA, ASSAM MR. T ISLAM MS K DAS
30	WP(C)/6715/2022	BHASKAR BHATTACHARJEE AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR	SC, FINANCE SC, WATER RESOURCE
31	WP(C)/7777/2022 FIXED	JAY CHARAN DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE
32	WP(C)/7798/2022	ASHOK DEB Versus THE UNION OF INDIA AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR H GUPTA SC, RAILWAY
33	WP(C)/8180/2022	DHANIRAM BASUMATARY Versus THE UNION OF INDIA AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	DY.S.G.I.
34	WP(C)/427/2023 B/O	AYNUL HOQUE AND 210 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM DY.S.G.I.
35	WP(C)/2203/2023	SHAHAJAHAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 12 ORS.	MR M A ISLAM MR. RASHIDUL ISLAM MR J I MONDAL	GA, ASSAM MD B ISLAM (r-4 to 12) MR. A A MONDAL (r-4 to 12) MR R A AHMED (r-4 to 12) MR A ALAM (r-4 to 12) SC, REVENUE
36	WP(C)/2878/2023 FIXED	MRINAL KANTI DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U C DAS	GA, ASSAM SC, BTC SC. REVENUE
37	WP(C)/4312/2023 CAVT. NO.06892/023, FIXED, WITH CAVT. NO. 689/2023, CAVT. NO. 688/2023	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (r-8) MR. M A I HUSSAIN (r-8) MR N Z CHOUDHURY (r-8)
38	WP(C)/5640/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
39	WP(C)/5681/2023 FIXED	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC
40	WP(C)/6259/2023 B/O	ARPAN DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM

41	WP(C)/56/2024	MD SHAHINUR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A AHMED N ISLAM MD A ISLAM	GA, ASSAM
BAIL HEARING				
42	AB/3963/2023 FIXED	DEBA KAKOTY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. R K PRADHAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
43	AB/248/2024 FIXED	TAFAJUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR S K CHHETRY	PP, ASSAM
ORDERS				
44	Cont.Cas(C)/349/2023 B/O	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	
45	Cont.Cas(C)/350/2023 B/O	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR. H R DAS	
46	WP(C)/220/2024 B/O	DILIP KALITA Versus THE UNITED COMMERCIAL BANK AND 2 ORS	MR. S NATH MR R DHAR	
47	I.A.(Civil)/441/2024 in Review.Pet./1399/2024	DELBAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	GA, ASSAM SC, REVENUE

WITH

[Review.Pet./1399/2024](#)
(Filing Number)

DELBAR ALI AND 6 ORS
Versus
THE STATE OF ASSAM AND 2 ORS (A)

MR. S A AHMED

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./61/2024 WITH OFFICE NOTE, FIXED	SEKENDAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
2 Bail Appln./477/2024	JUBAIR AHMED @ MINHAEAL ABEDIN Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
3 Bail Appln./478/2024	BABUL ROY Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM R ALOM	PP, ASSAM
4 Bail Appln./479/2024	JIAUL HOQUE @ JIYAU HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
5 Bail Appln./481/2024	ATIKUR RAHMAN @DADUL Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
6 Bail Appln./486/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM,	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
7 Bail Appln./490/2024	SRI BIJOY DAS @ BIJAY DAS Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. N MAHAJAN MR N MUHTARIM	PP, ASSAM
8 Bail Appln./491/2024	LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MS N MAHANTA MS. L WANGSA	PP, ASSAM
MOTION			
9 Crl.Pet./1050/2023	RAMINDLA BRAHMA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
10 AB/4355/2023	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM
11 Crl.Rev.P./54/2024	NISHIPARNA MEDHI Versus THE STATE OF ASSAM AND ANR.	MS. B SARMA	
12 Crl.Rev.P./59/2024	DHARMESWAR KALITA Versus BULO KALITA	MR. J AHMED	

13	Crl.Rev.P./63/2024	DULAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
14	Crl.Pet./78/2024 B/O	HAFIZUR RAHAMAN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
15	AB/348/2024	RAHUL ALAM LASKAR @ MD. RAHUL AHMED LASKAR Versus THE STATE OF ASSAM	MRS. K DEVI MR. N H LASKAR	PP, ASSAM
16	AB/407/2024	SHAKIL REZBI MONDAL Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	AB/414/2024	SUNNY DAS Versus THE STATE OF ASSAM	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP MR. A AHAD	PP, ASSAM
18	AB/416/2024	JUGAL SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. S ALI MR B ISLAM	PP, ASSAM
ADMISSION				
19	Crl.Rev.P./350/2022 WITH LCR 2 FILES	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN
20	Crl.Pet./237/2023	BIKASH BUCHA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	PP, ASSAM
21	CRL.A(J)/18/2024 FIXED	KISHORE MEDHI Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI	PP, ASSAM
	WITH I.A.(Crl.)/155/2024 in CRL.A(J)/18/2024	KISHORE MEDHI Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI	PP, ASSAM
22	Crl.Pet./34/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SHOFIQUE UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
23	AB/96/2024	SHOFIQUE UDDIN Versus ABDUL MUTALLIB AND ANR	MR. A LAL	PP, ASSAM
BAIL HEARING				
24	AB/3806/2022 FIXED	ALAL UDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA MS. C DEVI	PP, ASSAM
25	AB/711/2023 FIXED	VISHNU KUMAR @ VISHNU BIYANI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
26	AB/3128/2023 FIXED	AKLIMA KHATUN @ MUSSTT AKLIMA KHATUN Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
27	AB/3327/2023 FIXED	REJUWAN HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	MR H DAS (R-2) PP, ASSAM
28	AB/3519/2023	NISHI CHAKRABORTY Versus THE STATE OF ASSAM	MR P C DEY MR BASAB DEY	PP, ASSAM
29	AB/3825/2023 FIXED	TAPAN NATH Versus THE STATE OF ASSAM	MR D SAIKIA MR. M DEKA	PP, ASSAM
30	AB/3834/2023 FIXED	JAHAN UDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

31	AB/3879/2023 FIXED	BHIMBAR DEKA Versus THE STATE OF ASSAM	MS. J DEKA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	PP, ASSAM
32	AB/4079/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MONTE ROY @ MONTE RAY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/4327/2023 FIXED	NIRUD KR CHANGMAI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
34	AB/4329/2023 FIXED	JUNA RAM DOLEY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
35	AB/4366/2023 FIXED	GOL HUSSEIN Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
36	AB/89/2024 FIXED	LAKHESWAR DAS Versus THE STATE OF ASSAM	MR. G PHUKAN L KALITA	PP, ASSAM
37	AB/94/2024 FIXED	RASIDUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
38	AB/173/2024 FIXED	MONOHAR ALI @ MONOWAR ALI Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
39	AB/187/2024 FIXED	MAHIRAN NESSA @ MOHIRAN NESSA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
40	AB/216/2024 FIXED	RAJU MEDOK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/224/2024 FIXED	HASEN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M R KHANDAKAR	PP, ASSAM
42	AB/301/2024 FIXED	MD. MATIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM

ORDERS

43	I.A./690/2015 WITH LCR 2 FILES, P.B.-3, FIXED in CrI.A./168/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL(CBI)
	WITH CrI.A./168/2016	SRI GOVIND SINGH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	RETAINER COUNSEL CBI
44	WITH CrI.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MR.Z ALAM MR.A K SARMA MR.N D SARMA MR.N Z AHMED	RETAINER COUNSEL CBI
	WITH I.A.(CrI.)/20/2016 in CrI.A./163/2015	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI

	WITH I.A.(CrI.)/472/2018 in CrI.A./163/2015	SMTI. MANJUSHREE SHARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. L R MAZUMDER MS. S BEGUM	SC, CBI
45	WITH CrI.A./127/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
46	WITH CrI.A./128/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
	WITH I.A.(CrI.)/22/2016 in CrI.A./128/2016	SRI DIGISH CHANDRA BARMAN Versus CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.Z ALAM MR.N Z AHMED MR.E U AHMED MR.N D SARMA	MS.A BEGUM SC, CBI
47	CrI.Rev.P./366/2023 WITH LCR 3 FILES	MOHAMMAD ABDULLAH @ MD ABDULLAH MANSHURI Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM	PP, ASSAM
48	I.A.(CrI.)/392/2023 B/O in CrI.Rev.P./938/2023	KHAN ASHRAFUL ALOM Versus BEGUM SAJINA AHMED	MR. R ALI MR H A AHMED MR A S SK A GAUTAM DILME R.M. MOMIN	MR. S ISLAM MR A HAWARI
	WITH CrI.Rev.P./938/2023 (Filing Number)	KHAN ASHRAFUL ALOM Versus BEGUM SAJINA AHMED A	MR. R ALI	
49	CrI.Pet./451/2023	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
50	CrI.Pet./1213/2023 B/O	NURUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	PP, ASSAM
51	I.A.(CrI.)/140/2024 AB 178/2024(D/O) in AB/178/2024	MD. OMAR ALI @ OMAR ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
52	I.A.(CrI.)/169/2024 in CrI.A./1347/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MD. A HASSAN MR. A HASAN	PP, ASSAM
	WITH CrI.A./1347/2024 (Filing Number)	ABDULLAH Versus THE STATE OF ASSAM AND ANR. A	MR. N HASAN	
	WITH I.A.(CrI.)/1349/2024 (Filing Number)	ABDULLAH Versus THE STATE OF ASSAM AND ANR. A	MR. N HASAN	
53	I.A.(CrI.)/170/2024 in CrI.Rev.P./1470/2024	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA	MR. P BORAH MRS K M SAIKIA	
	WITH CrI.Rev.P./1470/2024 (Filing Number)	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA (H)	MRS K M SAIKIA	
	WITH I.A.(CrI.)/1471/2024 (Filing Number)	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA	MRS K M SAIKIA	
<u>STAY MATTERS</u>				
54	Tr.P.(CrI.)/1/2023 B/O	SUPRIYA DEY MANIK Versus ABHIJIT MANIK AND ANR	MR. B DEB MR. U B SARMA	

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 Cont.Cas(C)/107/2018 B/O	MUZAKKIR HUSSAIN LASKAR Versus SANJIB KUMAR BHUYAN	MR. N ISLAM MS. L WAJEEDA	MR. D SAIKIA MR J ABEDIN MS. P CHAKRABORTY MR. K K DUTTA
2 WP(C)/793/2024 B/O	SYED IMRAN HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
MOTION			
3 WP(C)/211/2024 FIXED	MUNINDRA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU
4 WP(C)/347/2024 FIXED	MONOJ SAIKIA AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU
5 WP(C)/633/2024 FIXED	SULOCHAN SHEKHAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. D K BAGCHI MS. N A CHETIA	SC, ELEM. EDU GA, ASSAM
6 WP(C)/830/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 12 ORS	MR. R ALI	GA, ASSAM
7 WP(C)/833/2024	SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) OF BALIKURI ANCHALIK HIGH SCHOOL Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA	SC, RMSA SC, SEC. EDU.
8 WP(C)/834/2024	AGWMA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
9 WP(C)/835/2024	PARADISE ENGLISH MEDIUM SCHOOL (PRIVATE) Versus THE UNION OF INDIA AND 6 ORS	MD H R AHMED MR A MALEK	SC, ELEM. EDU DY.S.G.I. SC, SSA
10 WP(C)/863/2024	NOOR JAHANARA BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MS B DEVI MS. S BORA	SC, ELEM. EDU

11	WP(C)/876/2024	MARZINA YEASMIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, SEC. EDU.
12	WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
13	WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
14	WP(C)/890/2024	BIDHAN CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
15	WP(C)/895/2024	SHAKIRA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR	SC, HIGHER EDU
16	WP(C)/896/2024	SULTANA BEGUM LASKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	SC, ELEM. EDU SC, SSA
17	WP(C)/899/2024	SALEHA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS	GA, ASSAM SC, SEC. EDU.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
18	I.A.(Civil)/429/2024 B/O in Cont.Cas(C)/558/2023 WITH Cont.Cas(C)/558/2023	SMT. PIYALI DEBNATH, Versus SANJAY KUMAR MILI AND ANR	MR. J AHMED	
19	I.A.(Civil)/468/2024 in Cont.Cas(C)/283/2022 WITH Cont.Cas(C)/283/2022	SMT. PIYALI DEBNATH Versus SANJAY KUMAR MILI SMT. SARADA DEVI, Versus MR. PREETOM SAIKIA AND 3 ORS.	MR. J AHMED H G DAISY MR N ZAMAN MR A W AMAN MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	
<u>ADMISSION</u>				
20	WP(C)/6009/2017 FIXED	BHASKAR BORO Versus THE STATE OF ASSAM and 3 ORS.	MR.P K DAS MR.S R RABHA MR.R BAISHYA MR.H KHAKLAERY	SC, ELEMENTARY EDUCATION GA, ASSAM
21	WP(C)/7889/2017 B/O	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY

22	WP(C)/2227/2019 FIXED	NITYANANDA SARKAR AND 69 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
23	WP(C)/8453/2019 FIXED	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR. H BEZBARUA MR. U SARMA MS. P K DEVI	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4))
24	WP(C)/466/2020 FIXED	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA
25	WP(C)/1277/2021 B/O	RUSHNA BEGAM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. J LASKAR MR R DAS	SC, ELEM. EDU MR. T U LASKAR GA, ASSAM MR. A B T HAQUE
26	WP(C)/2835/2021 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. S MUNIR MS. S K NARGIS MR. M DAS MR. S RANA MR. A DAS	SC, ELEM. EDU SC, FINANCE
27	WP(C)/4635/2021 FIXED	NILA KANTA KALITA AND 55 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE DEPTT.
28	WP(C)/4689/2021 FIXED	MALATI BEPARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU
29	WP(C)/1801/2022 FIXED	BINANDA CHANGMAI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
30	WP(C)/3258/2022 B/O	BONTI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
31	WP(C)/5041/2022 FIXED	SHIKA RUDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
32	WITH WP(C)/5020/2022	SUJIT PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
33	WP(C)/3228/2023 FIXED	ROHILA BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM SC, BTC
34	WP(C)/3491/2023 FIXED	BABUL KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, HIGHER EDU MR. D A KAIYUM (r-5) MR Z HUSSAIN (r-3,4) MS B B AHMED (r-3,4) MR. RASHIDUL ISLAM (r-3,4) MR. M S MONDAL (r-5)
35	WP(C)/4559/2023	PABITRA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M H ANSARI MR. S ALIM	SC, SEC. EDU.
36	WP(C)/7084/2023 FIXED	ARPAN KUMAR BARMAN Versus THE ASSAM HIGHER SECONADRY EDUCATION COUNCIL (AHSEC) AND 3 ORS	MR. S K TALUKDAR MS. S T BOKTH	SC, AHSEC

ORDERS

37	Cont.Cas(C)/351/2017	SIPRA MITRA Versus R.C.JAIN and ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.KAKALI SAIKIA	MR.A DEKA(R-1)(R-2)
38	Cont.Cas(C)/424/2017	NABAMI CHETIA Versus PRITAM SAIKIA and ANR.	MR.A K MAHESWARI	MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.N PHUKANR-1
39	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5)
40	Cont.Cas(C)/586/2020	PRADIP KR. KALITA Versus PREETAM SAIKIA AND 5 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA (R-2,3) MR S M T CHISTIE (R-2,3) MS. P CHAKRABORTY MS N M SARMA
41	Cont.Cas(C)/224/2021	REAZ UDDIN AHMED Versus PHANINDRA JIDUNG	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	
42	Cont.Cas(C)/461/2021 FIXED	KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA MR. P P BARUAH
43	Review.Pet./102/2022 FIXED, WITH WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	
44	WITH Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
45	Cont.Cas(C)/136/2022	MD. MUSA Versus PRETOM SAIKIA AND 4 ORS	MR H R CHOUDHURY	MR. R MAZUMDAR (r-3) MS. N PHUKAN (r-3)
46	Cont.Cas(C)/211/2022	MINAKSHI ROY Versus PREETOM SAIKIA, IAS AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	
47	Cont.Cas(C)/312/2022	UJJAL DAS AND 4 ORS. Versus SURANJANA SENAPATI	MR. T A CHOUDHURY	MR S M T CHISTIE
48	Cont.Cas(C)/331/2022	DEVA KUMAR PHUKAN AND 36 ORS. Versus B. KALYAN CHAKRAVARTHY, IAS	MR. R ALI H A AHMED MR R ISLAM	
49	Cont.Cas(C)/393/2022	BISHNU LAL CHETRI Versus PRABHAT DAS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	MR S M T CHISTIE
50	Cont.Cas(C)/414/2022	KAPIL HUSSAIN BARBHUIYA AND 5 ORS. Versus B. KALYAN CHAKRAVARTHY, IAS AND 3 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR S M T CHISTIE (R-4) MS. K PHUKAN (R3)
51	Cont.Cas(C)/495/2023 B/O	MD. ZIAUR RAHMAN Versus S N CHOWDHURY, ACS	MR T N SRINIVASAN MR. N ISLAM M KHATUN	

52	Cont.Cas(C)/761/2023 FIXED	NARENDRA NATH BARUAH Versus DR SAMIRON BORA AND ANR	MR P R SARMA MR D MEDHI	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MS. S CHUTIA (R-2)
53	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR. P S BISWAS (R6)
54	Review.Pet./13/2024 IN WP(C)/5798/2018 (D/O)	RASIKAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./69/2023	SMTI ROSHMI BORO and 2 ORS Versus MD RUBUL ALI and ANR	MR.M TALUKDAR MS.D KALITA	
2	MACApp./137/2023	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS	MR. B K PURKAYASTHA	A.K. GUPTA (R1to R5)
	WITH I.A.(Civil)/994/2023 in MACApp./137/2023	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS	MR. B K PURKAYASTHA	
3	MACApp./382/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus RANJITA LAHKAR AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3072/2023 in MACApp./382/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus RANJITA LAHKAR AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
4	MACApp./391/2023	SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MD. A AHMED
5	MACApp./410/2023	ARCHANA SAHA AND ANR. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS. E	MR. M KHAN MR A K DAS MS J AKTAR	
6	MACApp./430/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus SUNATI DAS AND ANR.	MR. R C PAUL	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3562/2023 in MACApp./430/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus SUNATI DAS AND ANR.	MR. R C PAUL	MR D MONDAL FOR CAVEATOR
7	MFA/3/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus DAULATIA DEVI AND ANR.	MR. R C PAUL	MR K U AHMED FOR CAVEATOR

	WITH I.A.(Civil)/194/2024 in MFA/3/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus DAULATIA DEVI AND ANR.	MR. R C PAUL	MR K U AHMED FOR CAVEATOR
8	MFA/6/2024	UNITED INDIA INSURANCE CO LTD Versus NIREN BORO AND ANR	MR A N DAS	
	WITH I.A.(Civil)/308/2024 in MFA/6/2024	UNITED INDIA INSURANCE CO LTD Versus NIREN BORO AND ANR	MR A N DAS	
9	MACApp./45/2024	JYOTI DEVI @ JYOTI DEVEE AND ANR. Versus M/S HDFC ERGO GENERAL INSURANCE CO LTD AND 2 ORS.	MR. S RAHMAN MR A N IQBAL	
10	MACApp./68/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MAHILA BALA RAY AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY	
	WITH I.A.(Civil)/1273/2023 in MACApp./68/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR	
	WITH I.A.(Civil)/1275/2023 in MACApp./68/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR	
	WITH I.A.(Civil)/418/2024 in MACApp./68/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND 2 ORS	MS. R D MOZUMDAR	
11	MACApp./75/2024	MUSTT JULI BEGUM AND 3 ORS. Versus BABUL ALI AND 2 ORS.	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN	
12	MACApp./76/2024	THE ORIETAL INSURANCE CO. LTD. Versus KAUSHIK BARUAH AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. P D NAIR MR N BAROOAH MR G ALAM MR. H ROHMAN FOR CAVEATOR
	WITH I.A.(Civil)/469/2024 in MACApp./76/2024	THE ORIETAL INSURANCE CO. LTD. Versus KAUSHIK BARUAH AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. P D NAIR MR N BAROOAH MR G ALAM MR. H ROHMAN FOR CAVEATOR
13	MACApp./77/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus MINCHU EKRU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/481/2024 in MACApp./77/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus MINCHU EKRU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
		ORDERS		
14	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	

15	MACApp./268/2014 WITH LCR	ANANDA KISHORE KANU Versus JYOTI PRASAD BARUA and 3 ORS.	MR.C GOSWAMI	MR.S S SHARMA MS.R D MOZUMDAR(R-4) MS.L SHARMA MR.B J MUKHERJEE MR.M GOSWAMI MRA SHARMA MR.B HALDAR MS.B BORAHAR-4 MR.T BARUA
16	MACApp./295/2014	UNITED INDIA INSURANCE CO.LTD. Versus PUSPALATA BARIWAR and 3 ORS	MR. S DUTTA MRS A MAZUMDAR MRS. K KATAKI MS. R DAS	MR. G SHARMAR-4 MR. M A SHEIKH(R-3) MR. A D CHOUDHURY(R-1)
	WITH I.A.(Civil)/2764/2019 in MACApp./295/2014	UNITED INDIA INSURANCE CO. LTD. Versus PUSPALATA BARIWAR and 3 ORS	MR S DUTTA	
17	MACApp./79/2015 WITH LCR	SRI SWAPAN KUMAR ROY Versus SRI MATHURA MOHAN GOSWAMI and 2 ORS	MR.S K JAIN MR.B K JAIN MS.P C B NAIR	MR.P GOSWAMI(R-1) MR.D K SHARMA(R-1) MRG C KALITAR-1
18	MACApp./275/2015	MD ABDULLAH LASKAR Versus JAHURA SULTANA CHOUDHURY and 7 ORS	MS.R D MOZUMDAR MR.B BISHAYA MR.B U LASKAR	MR. M TALUKDAR (R- 1, 3, 4,5,6,7) MR. A SHAKIL (R- 1, 3, 4,5,6,7)
19	MC/790/2015 in MACApp./247546/2015	UNITED INDIA INSURANCE CO. LTD. Versus RUPTON MALANG and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	WITH MACApp./247546/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SRI RUPTON MALANG and 6 ORS		
20	I.A./203/2016 in MACApp./265667/2015	THE NATIONAL INSURANCE CO. LTD. Versus RAM SWARUP BALMIKI and 3 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS	MS. M CHOUDHURY(R4) MRS.R MOMTAZR-1 MS S MOCHAHARI MR. C SHARMA MR.A I UDDIN(R-1)
	WITH MACApp./265667/2015 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAM SWARUP BALMIKI and 3 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
21	I.A.(Civil)/1598/2016 in MACApp./280390/2016	UNITED INDIA INSURANCE CO. LTD. Versus MAHESH DEKA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-5 MRSISHIR DUTTA(R-5) MSN KALITA(R-5) MR.C SHARMA(R-5) MR.SIDHANT DUTTA(R-5)
	WITH MACApp./280390/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MAHESH DEKA and 4 ORS		
22	I.A.(Civil)/109/2017 in MFA/286400/2016	EMPLOYEE'S STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT. LTD.	MR.K K NANDI MR. M SMITH MR.A J GHOSH MS.P KALITA	
	WITH MFA/286400/2016 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS		
23	MACApp./142/2017 WITH LCR	MD AZAN ALI and 2 ORS Versus THE CHIEF GENERAL MANAGER M/S ORIENTAL INSURANCE COMPANY LTD and ANR	MR. S MUKTAR MR. Z IQBAL MR.S RAHMAN	MR. R C PAUL (R1) MR.A AHMEDR-1 MS L DAS (R1)

24	MACApp./331/2017 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus MRS MAMATA RABHA and ANR	MR.R C PAUL MR. S BASUMATARY	MR H DAS MR H DAS MR. A.U. AHMED MS. U HAZARIKA
25	MACApp./528/2017 WITH LCR	SMTI RAZIA BEGUM and 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. A CHOUDHURY MS.S ROY MS.J GOGOI MR. R A CHOUDHURY MR.U BHATTACHARJEE MR. R A MAZUMDER MR.D C C PHUKAN	MR SISHIR DUTTA MR. S DUTTA
26	I.A.(Civil)/1648/2018 in MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD. KHAIRUL ISLAM AND 2 ORS,	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R-1) MS F BEGUM MR MINTU SAIKIA MS. M TALUKDAR (R-1) MS. R M SAIKIA (R-1)
	WITH MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1650/2018 in MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
27	I.A.(Civil)/2436/2018 in MACApp./615/2018	ORIENTAL INSURANCE CO. LTD Versus SMTI REKHA GHOSH AND 2 ORS	MR. S K GOSWAMI MR. A KALITA MR. R KATHKATIA	MR. N D BHUYAN (R-1) MR P D BHUYAN (R-1) MR S DUSAD (R-1)
	WITH MACApp./615/2018	ORIENTAL INSURANCE CO. LTD Versus SMTI PRABHA GHOSE AND 2 ORS	MR. S K GOSWAMI MR. A KALITA MR. R KATHKATIA	
28	I.A.(Civil)/3350/2018 in MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA
	WITH MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
29	WITH MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	
	WITH I.A.(Civil)/2589/2018 in MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	MR. R GOSWAMI MR D MONDAL DR. UTPALJEET BARUAH MS. M SAIKIA MR. P SARMA MS. P BORTHAKUR
30	I.A.(Civil)/4335/2018 in MACApp./15085/2018	SRI SAHIB DAYAL Versus SRI B K MOTI BHAGATH AND 5 ORS	MS. S BORA MS. N CHAKRABORTY	MR A TEWARI MR. D WANGDI A.S.G.I., GHC MR. P B PAUL
	WITH MACApp./15085/2018 (Filing Number)	SRI SAHIB DAYAL Versus SRI B K MOTI BHAGATH AND 5 ORS	MS. S BORA	
31	I.A.(Civil)/4361/2018 in MACApp./11661/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANAS DAS AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP

	WITH MACApp./11661/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANAS DAS AND 5 ORS		
32	I.A.(Civil)/72/2019 in MACApp./15684/2018	NEW INDIA ASSURANCE COMPANY LTD Versus HIMANGSHU PATHAK AND 4 ORS	S Z AHMED MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R3) MR. C SHARMA (R3) MR. SIDHANT DUTTA (R3)
	WITH MACApp./15684/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI HIMANGSHU PATHAK AND 4 ORS		
33	I.A.(Civil)/529/2019 in MACApp./1057/2019	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	MR. R GOSWAMI Ms. J BARUAH
	WITH MACApp./1057/2019 (Filing Number)	SRI BIKSH CHANDRA DAS AND ANR Versus DIPUMONI SAIKIA	MR. P K DAS	
34	I.A.(Civil)/1678/2019 in MACApp./246756/2015	UNION OF INDIA and ANR Versus SMT TASERING LHAMU	C.G.C. MRS. A GAYAN	
	WITH MACApp./246756/2015 (Filing Number)	UNION OF INDIA and ANR Versus SMT TASERING LHAMU	MRSR BORAH	
	WITH I.A.(Civil)/1022/2019	UNION OF INDIA AND ANR Versus SMT. TSERING LHAMU	MRS. A GAYAN ASSTT.S.G.I.	
35	I.A.(Civil)/2702/2019 in MACApp./6387/2019	UNION OF INDIA AND 2 ORS. Versus MR. KHUSHBUDDIN AHMED AND ANR	MR. K K PARASAR	MR. R C PAUL
	WITH MACApp./6387/2019 (Filing Number)	UNION OF INDIA AND 2 ORS Versus MR. KHUSHBUDDIN AHMED AND ANR		
36	I.A.(Civil)/3208/2019 in MACApp./11918/2019	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
	WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS		
37	I.A.(Civil)/3507/2019 in MACApp./11495/2019	SAMSUDDIN AHMED Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MS. R RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./11495/2019 (Filing Number)	SAMSUDDIN AHMED Versus THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS		
38	I.A.(Civil)/3592/2019 in MACApp./15243/2019	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. JUNU KALITA AND 5 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA	
	WITH MACApp./15243/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. JUNU KAKATI AND 5 ORS		
39	I.A.(Civil)/3895/2019 in MACApp./14411/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. REEMA PAUL AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR M CHOUDHURY (r- 1 to 4)

	WITH MACApp./14411/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED		
		Versus		
40	I.A.(Civil)/3961/2019 in MACApp./16659/2019	SMTI. REEMA PAUL AND 3 ORS SMTI. SALEHA BEGOM AND 3 ORS Versus MANAGER, M/S MAA DURGA TRAVELS AND ANR	MR. S ROY MR. M H LASKAR	MR SISHIR DUTTA MS. M CHOUDHURY MR S DUTTA
	WITH MACApp./16659/2019 (Filing Number)	SMTI. SALEHA BEGOM AND 3 ORS Versus MANAGER, M/S MAA DURGA TRAVELS AND ANR		
41	I.A.(Civil)/3964/2019 in MACApp./8682/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT ABIYA KHATUN AND 2 ORS.	MR. R K BHATRA MS P HAJURI MS RIMPI DUTTA	
	WITH MACApp./8682/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus MUSTT ABIYA KHATUN AND 2 ORS		
42	MACApp./94/2020 WITH LCR	SMTI. PROTIMA SAHU AND 3 ORS Versus PAKI MIA AND 2 ORS	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	MS. M CHOUDHURY MS C BORAH
43	I.A.(Civil)/123/2020 in MACApp./18077/2019	MENOKA RAMCHIARY AND 2 ORS Versus LEGAL MANAGER, LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. J KALITA MR. J KALITA MR. M RAHMAN MR D KALITA MR D KALITA MR M RAHMAN	
	WITH MACApp./18077/2019 (Filing Number)	MENOKA RAMCHIARY AND 2 ORS Versus LEGAL MANAGER, LIBERTY VIDEOCOM GENERAL INSURANCE CO. LTD. AND 2 ORS		
44	MACApp./288/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MR. M H LASKAR
	WITH I.A.(Civil)/2145/2020 in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. Versus BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
45	I.A.(Civil)/967/2020 in MACApp./12567/2019	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS	MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR. D BHUYAN	
	WITH MACApp./12567/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS		
46	I.A.(Civil)/2010/2021 in MACApp./9141/2021	SMTI. LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	MR D J HALOI
	WITH MACApp./9141/2021 (Filing Number)	LABANYA HAZARIKA Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
47	MACApp./19/2023 FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus ON THE DEATH OF DALJIT KAUR HIS LEGAL HEIRS AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR ADITYA AGARWALA

48	I.A.(Civil)/525/2023 in MACApp./103/2016 (D/O), WITH OFFICE NOTE, FIXED in MACApp./103/2016	SMTI NIVA MILI PEGU AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	C. M. MAHANTA MR. A R AGARWALA MS. D PAUL	MR. R GOSWAMI
49	I.A.(Civil)/540/2023 CAVT. NO.14222/022, in MACApp./12402/2022	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS.	MR. R K BHATRA MS P HUJURI MS M N KONYAK	MR. M TALUKDAR MR. A SHAKIL FOR CAVEATOR
	WITH MACApp./12402/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MS P HUJURI	
	WITH I.A.(Civil)/2451/2023 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MS P HUJURI	
50	I.A.(Civil)/1466/2023 in MACApp./1734/2023	SBI GENERAL INSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS .	MR T KALITA MR. A KAKATI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./1734/2023 (Filing Number)	SBI GENERAL NSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS . B	MR T KALITA	
	WITH I.A.(Civil)/2983/2023 (Filing Number)	SBI GENERAL NSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS . B	MR T KALITA	
51	I.A.(Civil)/1994/2023 WITH LCR in MACApp./127/2018	IJZAZ ROHAN, Versus THE ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	MR. S K GOSWAMI
	WITH MACApp./127/2018	THE ORIENTAL INSURANCE CO. LTD. Versus IJZAZ ROHAN and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. I ROFIQUE FOR CAVEATOR
52	MACApp./551/2018	THE ORIENTAL INSURANCE CO. LTD Versus MISS ZENIFER RASUL and ANR	MR.S K GOSWAMI MR.B K GOSWAMI MR. R KATHKATIA	MR. A R AGARWALA (R - 1) MR. I RAFIQUE MS. M DEKA FOR CAVEATOR
53	I.A.(Civil)/2065/2023 in MACApp./8222/2023	JULIMA DAIMARI AND 2 ORS Versus SWAPAN DAIMARI AND ANR	MR D MONDAL	
	WITH MACApp./8222/2023 (Filing Number)	JULIMA DAIMARI AND 2 ORS Versus SWAPAN DAIMARI AND ANR (A)	MR D MONDAL	
54	MFA/1/2024 FIXED	M/S ASKARAN RAKESH KUMAR PINCHA Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. K GOGOI DY.S.G.I.
55	MACApp./16/2024 FIXED	NEW INDIA ASSURANCE COMPANY LIMITED Versus PALLOBI GOGOI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/105/2024 in MACApp./16/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus PALLOBI GOGOI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
56	MACApp./17/2024 FIXED	BULBULI GOGAI AND 3 ORS. Versus ICICI LOMBARD GEN. INS. COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Wednesday,21st February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CIVIL BENCH-IV AND V****THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
L. JAMIR AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./482/2024	SANJAY BORO Versus THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS	PP, ASSAM
MOTION				
2	AB/402/2024	DHIRAJ CHOUDHURY Versus THE STATE OF ASSAM	MR. M C DAS MR. S P CHOUDHURY	PP, ASSAM
3	WP(C)/565/2024	BHAGYA DHAR SARKAR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, A.H and V. DEPT. SR. GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/2614/2023 in WP(C)/8022/2022	M/S BORHULA (S) TEA INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS.	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. B SHARMA MR. C K S BARUAH MR. H DAS DY.S.G.I. SC, PNB
	WITH WP(C)/8022/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus UNION OF INDIA AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	MR. B SHARMA (R-4,5) MR. C K S BARUAH, CGC MR. H DAS (R-4,5) DY.S.G.I. SC, PNB
5	I.A.(Civil)/3518/2023 in WP(C)/3161/2023	M/S. VANTAGE POINT COMMUNICATIONS, Versus PUNJAB NATIONAL BANK AND 6 ORS.	MR I S MAZUMDAR	GA, ASSAM SC, PNB
	WITH WP(C)/3161/2023	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR I S MAZUMDAR (R-5)

ADMISSION

6	WP(C)/6678/2016	SMTI. ARPANA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.M GOGOI MR.S A AHMED	GA, ASSAM MR.M SARANIAR-5 MR P S DEKA, SC, REVENUE DEPARTMENT MR.S U AHMED(R-6) MS.SUSENTETLA(R-5) MR.A I KATHAR(R-6) SC, K A A C
7	WP(C)/8657/2018	ON THE DEATH OF NOOR ELAHI AHMED, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018	NOOR ELAHI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
8	WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018	AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
9	WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, REVENUE MR. R BARPUJARI
	WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018	ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE
10	WP(C)/907/2019	ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
11	WP(C)/852/2020	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
12	WP(C)/5402/2020 WITH AFFIDAVIT FILE (ONE)	NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED (NHPC) Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR H K DAS (R-3) MR. U PATHAK (R-3) GA, AP MR. T PERTIN (R-3)
13	WP(C)/726/2022	MD. SADIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	SC, APDCL
14	WP(C)/784/2022	PRASUN KUMAR DEY Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MR. K K NANDI	ASSTT.S.G.I. SC, BSNL
15	WP(C)/1028/2022	SAIRA BEGUM @ SAIRA BEGUM LASKAR Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM MR. M H RAJBARBHUIYAN (R8) MRS. R CHETRI (R8) SC, REVENUE SC, PWD
16	WP(C)/3017/2022	DILIP KUMAR SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS MS E NATH	GA, ASSAM MR H ROHMAN (r-5) MD E AHMED (r-5) MR. F A HASSAN (r-5)

17	WP(C)/3224/2022	RUMA DEBI Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
18	WP(C)/3461/2022	DR. DIBAKAR SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM MR. S BARUAH, GA, ASSAM MR. A S AKAND (R-4,5,6) MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM MR. S A AHMED (R-4,5) MR J ISLAM (R-4,5,6) MR. A HUSSAIN (R-4,5,6) SC, REVENUE
19	WP(C)/4816/2022	MADHURAM BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM
20	WP(C)/4826/2022	KINA RAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS. -H	MR. J LASKAR	SC, BTC
21	WP(C)/5889/2022	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
22	WP(C)/5933/2022	BIJOY TAYE Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BHUYAN	GA, ASSAM
23	WP(C)/7892/2022	RATNA SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM SC, G M D A
24	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
25	WP(C)/8130/2022	CHAMPUPARA BAZAR MANAGING COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
26	WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
27	WP(C)/1253/2023	M/S RIZA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHETIA	GA, ASSAM SC, A.H and V. DEPT.
28	WP(C)/1554/2023	MD. ISAHAK ANSARI @ ISAK ANASARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR. P K ROYCHOUDHURY MD. A KHAN MR G BHARADWAJ MR N BRAHMA	GA, ASSAM MR. N M DUTTA (r-3,4,5) MR. S C KHOUND (r-3,4,5)
29	WP(C)/2577/2023	AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	SC, P AND R.D. GA, ASSAM
30	WP(C)/2929/2023	JASIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE

31	WP(C)/4933/2023	ABDUL JABBAR @ JABBAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM MD. M H CHOUDHURY MS G HAZARIKA MS. M BARMAN MR MONZUR K CHOUDHURY (R-4,5) MR. P CHAKRABORTY (R-5) R. BARUAH R. BARUAH MR. S N AHMED(R-4,5) TANZIM L. CHOUDHURY (R-4,5)
32	WP(C)/5190/2023	JAHAN UDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
33	WP(C)/6083/2023	RANJUMA BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF	GA, ASSAM SC, REVENUE
34	WP(C)/6236/2023	DEEPAK SINGH Versus THE UNION OF INDIA AND 6 ORS	R SARMAH MS M KAKOTY MR K J HAZARIKA MR. R B PHOOKAN	GA, ASSAM MR. B DEKA (r-1 & 3) DY.S.G.I.
35	WP(C)/6619/2023	BISWESWAR KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR. U K DEKA MR. U K DEKA MS. P BORAH	GA, ASSAM MR. A K SHARMA (R-4 TO 11) SC. REVENUE
ORDERS				
36	I.A.(Civil)/1987/2022 in WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	WITH WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. B CHAKRABORTY (R-6) MR. S S ROY MR. S S ROY MRS P HAZARIKA (R-6) ASSTT.S.G.I.
37	Cont.Cas(C)/330/2023	MANUJ PAIT AND 63 ORS. Versus PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)
38	Cont.Cas(C)/661/2023	SHAHJAHANA BEGUM Versus GYANENDRA DEV TRIPATHI AND ANR.	MR. A MOBARAQUE MR A. ALI	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1)
39	I.A.(Civil)/2508/2023 in WP(C)/7775/2022	GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	GA, ASSAM SC, REVENUE
	WITH WP(C)/7775/2022	GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM MR. R C SAIKIA (R-5 TO 13) MS. K SAIKIA (R-5 TO 13) MS. N DEY (R-5 TO 13) SC, REVENUE
40	I.A.(Civil)/3436/2023 in Cont.Cas(C)/676/2019	MONOWAR HUSSAIN Versus ARUNA RAJORI AND 3 ORS	MR. A WAHAB	
	WITH Cont.Cas(C)/676/2019	MONOWAR HUSSAIN Versus ARUNA RAJORI AND 2 ORS	MR. M U MONDAL MR. A WAHAB	
41	I.A.(Civil)/3754/2023 in WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM

	WITH WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R-1 & 2)
42	WP(C)/6653/2023 B/O	BROJEN KALITA Versus THE STATE BANK OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	MR. A K SAHEWALLA (R-1 TO 4) MR. W SHARMA (R-1 TO 4)
43	I.A.(Civil)/360/2024 FIXED in WP(C)/2556/2014 WITH WP(C)/2556/2014	HUMAUNYUN CHOUDHURY, Versus THE STATE OF ASSAM AND ORS.		SC, REVENUE
	WITH I.A.(Civil)/872/2021 in WP(C)/2556/2014	MD. KHALIQUZZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR.H R A CHOUDHURY MR.G UDDIN MR.R CHOUDHURY MS.M BURAGOHAIN	
	WITH I.A.(Civil)/873/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE AND ANR.	G UDDIN	SC, REVENUE
	WITH I.A.(Civil)/874/2021 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE ASSAM BOARD OF REVENUE and ANR.	G UDDIN	SC, REVENUE
	WITH I.A.(Civil)/361/2024 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE STATE OF ASSAM AND ORS.		SC, REVENUE
	WITH I.A.(Civil)/362/2024 in WP(C)/2556/2014	HUMAUNYUN CHOUDHURY Versus THE STATE OF ASSAM AND ORS.		SC, REVENUE
44	I.A.(Civil)/477/2024 WP(C) 3129/2022(D/O) in WP(C)/3129/2022	KRISHNA CHETRI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. D M THAKURIA	SC, P H E SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 21/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024

17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR WEDNESDAY THE 21ST DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 23]

[AT 10:15 A.M.]

JUDGMENT

[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO THE ITANAGAR BENCH WILL BE DELIVERED
AT THE PRINCIPAL SEAT THROUGH REMOTE VIDEO
CONFERENCING]

1	CRL.A. 19/2023	PADI TAMO VERSUS THE STATE OF AP AND ANR.	DUYU LAJI	PP OF AP S V GARANG AMICUS CURIAE
	WITH			
	I.A.(CRL.) 36/2023 IN CRL.A. 19/2023	PADI TAMO VERSUS THE STATE OF AP AND ANR.	DUYU LAJI	PP OF AP